

Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Maulana Azad Road, New Delhi 110011

Norms Committee-III

Para 4.7 Decision

Meeting No. 04/82/2016 of 2016-17, to consider the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products and falling under Chapter 29 and 30, held on 24.05.2016 under the Chairmanship of Dr. S.K. Bansal, Jt. DGFT in Room No.04, Udyog Bhawan, New Delhi.

Following members were present:-

Shri Nirmal Kumar, Dy. Director General of Foreign Trade
Shri D.N.Mathur, Consultant, D/o Pharmaceuticals.
Shri M.V. Singh, FTDO, DGFT

The committee went through the minutes of earlier meeting No. 03/82 held 12.05.2016 and approved the same.

Note:

In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations / Deficiencies received from the concerned Technical authority in the same case or a different case of another firm with the same product. A scanned copy of such document is placed at the end of the Minutes. In some cases, the scanned copy uploaded may be unsigned. In both these instances, the scanned copy uploaded is to be accepted. The Committee does not approve SCOMET items and all applicants are understood to have furnished a declaration to RA that the items of import/export are not SCOMET items.

MEETING NUMBER : 4/82-ALC4/2016 MEETING DATE :
24.05.2016

1	Case No.:132/8/82-ALC4/2014	Party Name:PROVENTUS LIFE SCIENCES PRIVATE LIMITED,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00796/AM15/	RLA File :04/24/040/00395/AM08/	Lic.No/Date:0410094357 12.03.2008	Defer Date:14.06.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.05 dated 25.6.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

2	Case No.:70/4/82-ALC4/2016	Party Name:RAKSHIT DRUGS PVT LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00133/AM17/	RLA File :09/71/040/00061/AM12/	Lic.No/Date:0910048210 11.08.2011	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

3	Case No.:15/2/82-ALC4/2016	Party Name:PERFECT INDUSTRIES PRIVATE	Meet No/Date:4/82-ALC4/2016	Status:Case Deferred
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		LIMITED.	24.05.2016	
	HQ File :01/82/050/00015/AM17/	RLA File :03/95/040/00554/AM12/	Lic.No/Date:0310659678 14.10.2011	Defer Date:14.06.2016
	Decision :Deferred.			

4	Case No.:36/19/82- ALC4/2014	Party Name:ALKALI METALS LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01524/AM15/	RLA File :09/24/040/00503/AM12/	Lic.No/Date:0910052125 12.04.2012	Defer Date:14.06.2016
	Decision : Deferred.			

5	Case No.:38/19/82- ALC4/2014	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01526/AM15/	RLA File :09/24/040/00050/AM13/	Lic.No/Date:0910052706 21.05.2012	Defer Date:14.06.2016
	Decision : Deferred.			

6	Case No.:18/19/82- ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01506/AM15/	RLA File :09/24/040/00085/AM13/	Lic.No/Date:0910052887 05.06.2012	Defer Date:14.06.2016
	Decision : The Committee noted that information furnished by the firm is incomplete. The Committee decided to call for Central Excise Certificate for production consumption of export product and deferred the case.			

7	Case No.:173/5/82- ALC4/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00313/AM16/	RLA File :05/23/040/00069/AM14/	Lic.No/Date:0510356983 13.06.2013	Defer Date:14.06.2016
	Decision : Deferred.			

8	Case No.:61/4/82- ALC4/2016	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00124/AM17/	RLA File :07/24/040/00097/AM14/	Lic.No/Date:0710096460 04.07.2013	Defer Date:14.06.2016
	Decision : The Committee decided to defer the case for want of comments from DoP.			

9	Case No.:31/4/82- ALC4/2014	Party Name:UNIVERSAL BIOFUELS PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00279/AM15/	RLA File :09/24/040/00155/AM14/	Lic.No/Date:0910056959 31.07.2013	Defer Date:14.06.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.19 dated 25.2.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

10	Case No.:41/16/82- ALC4/2013	Party Name:KARNATAKA ANTIBIOTICS &	Meet No/Date:4/82- ALC4/2016	Status:Case Deferred
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		PHARMACEUTICALS LTD.,	24.05.2016	
	HQ File :01/82/050/00854/AM14/	RLA File :07/24/040/00188/AM14/	Lic.No/Date:0710098283 16.09.2013	Defer Date:14.06.2016
	Decision : Deferred.			

11	Case No.:140/23/82-ALC4/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01187/AM14/	RLA File :03/95/040/00495/AM14/	Lic.No/Date:0310758627 21.11.2013	Defer Date:14.06.2016
	Decision : Deferred.			

12	Case No.:48/13/82-ALC4/2015	Party Name:BELCHEM INDS. INDIA PVT. LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01011/AM16/	RLA File :03/94/040/00860/AM14/	Lic.No/Date:0310766718 17.01.2014	Defer Date:14.06.2016
	Decision : Deferred.			

13	Case No.:208/3/82-ALC4/2014	Party Name:OGENE SYSTEMS INDIA PVT. LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00212/AM15/	RLA File :09/24/040/00515/AM14/	Lic.No/Date:0910059017 22.01.2014	Defer Date:14.06.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.13/AM16 dt. 27.11.2015 is awaited. The Committee accordingly decided await the reply and deferred the case.			

14	Case No.:108/3/82-ALC4/2014	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00112/AM15/	RLA File :03/94/040/00908/AM14/	Lic.No/Date:0310767733 24.01.2014	Defer Date:14.06.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/AM16 dt. 27.01.2016 is awaited. The Committee accordingly decided await the reply and deferred the case			

15	Case No.:177/3/82-ALC4/2014	Party Name:INDO AMINES LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00181/AM15/	RLA File :03/94/040/00958/AM14/	Lic.No/Date:0310768616 30.01.2014	Defer Date:14.06.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.13/AM16 dt. 27.11.2015 and NC meeting No.16/AM16 is awaited. The Committee accordingly decided await the reply and deferred the case.			

16	Case No.:58/6/82-ALC4/2014	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00460/AM15/	RLA File :03/94/040/00797/AM14/	Lic.No/Date:0310772503 28.02.2014	Defer Date:14.06.2016
	Decision : The Committee noted that information called for from the firm in NC meeting			

	No.17/AM16 dt. 27.01.2016 is awaited. The Committee accordingly decided await the reply and deferred the case.
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17	Case No.:106/3/82-ALC4/2014	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00110/AM15/	RLA File :03/95/040/00960/AM14/	Lic.No/Date:0310772411 28.02.2014	Defer Date:14.06.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/AM16 dt. 27.01.2016 is awaited. The Committee accordingly decided await the reply and deferred the case.			

18	Case No.:58/4/82-ALC4/2014	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00306/AM15/	RLA File :22/24/040/00100/AM14/	Lic.No/Date:2210014694 14.03.2014	Defer Date:14.06.2016
	Decision : The Committee noted information has been called for as per Appendix 33 by NC in its meeting No.03/82 dated 20.05.2015 and it is awaited. The Committee accordingly deferred the case.			

19	Case No.:57/3/82-ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00061/AM15/	RLA File :05/23/040/00506/AM14/	Lic.No/Date:0510382053 18.03.2014	Defer Date:14.06.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/AM16 dt. 27.01.2016 is awaited. The Committee accordingly decided await the reply and deferred the case			

20	Case No.:51/5/82-ALC4/2014	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00368/AM15/	RLA File :03/94/040/01098/AM14/	Lic.No/Date:0310776087 27.03.2014	Defer Date:14.06.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.13/AM16 dt. 27.11.2015 is awaited. The Committee accordingly decided await the reply and deferred the case.			

21	Case No.:51/6/82-ALC4/2014	Party Name:PERFECT INDUSTRIES PRIVATE LIMITED.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00453/AM15/	RLA File :03/95/040/01054/AM14/	Lic.No/Date:0310776759 02.04.2014	Defer Date:14.06.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/AM16 dt. 27.01.2016 is awaited. The Committee accordingly decided await the reply and deferred the case.			

22	Case No.:50/6/82-ALC4/2014	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00452/AM15/	RLA File :03/95/040/01061/AM14/	Lic.No/Date:0310776760 02.04.2014	Defer Date:14.06.2016

	Decision : The Committee noted that information called for from the firm in NC meeting No.17/AM16 dt. 27.01.2016 is awaited. The Committee accordingly decided await the reply and deferred the case.			
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23	Case No.: 20/6/82- ALC4/2014	Party Name:ADISHANK CHEMICALS PVT.LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00422/AM15/	RLA File :03/94/040/01140/AM14/	Lic.No/Date:0310777786 09.04.2014	Defer Date:14.06.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/AM16 dt. 27.01.2016 is awaited. The Committee accordingly decided await the reply and deferred the case.			

24	Case No.: 91/4/82- ALC4/2016	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00154/AM17/	RLA File :07/24/040/00441/AM14/	Lic.No/Date:0710103512 09.04.2014	Defer Date:14.06.2016
	Decision : The Committee deferred the case for want of comment from DoP.			

25	Case No.: 49/13/82- ALC4/2015	Party Name:BELCHEM INDS. INDIA PVT. LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01012/AM16/	RLA File :03/94/040/01118/AM14/	Lic.No/Date:0310779215 23.04.2014	Defer Date:14.06.2016
	Decision :Deferred.			

26	Case No.: 183/6/82- ALC4/2014	Party Name:TIDE INDUSTRIES	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status: Case Approved
	HQ File :01/82/050/00585/AM15/	RLA File :34/24/040/00005/AM15/	Lic.No/Date:3410039854 23.04.2014	Defer Date:
	Decision :This case has already approved in NC 21/82 dated 23.3. 2016 at Sl.No.26			

27	Case No.: 237/6/82- ALC4/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00639/AM15/	RLA File :17/24/040/00002/AM15/	Lic.No/Date:1710005803 05.05.2014	Defer Date:14.06.2016
	Decision :Deferred.			

28	Case No.: 13/2/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00028/AM16/	RLA File :05/23/040/00080/AM15/	Lic.No/Date:0510387607 28.05.2014	Defer Date:14.06.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/AM16 dt. 27.01.2016 is awaited. The Committee accordingly decided await the reply and deferred the case.			

29	Case No.: 38/8/82- ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
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HQ File :01/82/050/00702/AM15/	RLA File :09/24/040/00108/AM15/	Lic.No/Date:0910060258 28.05.2014	Defer Date:14.06.2016
Decision : The committee decided to send copy of application again to DoP.			

30	Case No.:165/6/82- ALC4/2014	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00567/AM15/	RLA File :02/24/040/00037/AM15/	Lic.No/Date:0210203844 05.06.2014	Defer Date:14.06.2016
Decision :Deferred.				

31	Case No.:106/8/82- ALC4/2014	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00770/AM15/	RLA File :03/94/040/00131/AM15/	Lic.No/Date:0310785223 12.06.2014	Defer Date:14.06.2016
Decision :Deferred.				

32	Case No.:60/10/82- ALC4/2014	Party Name:BIO-TECH OPHTHALMICS PVT. LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00974/AM15/	RLA File :08/24/040/00116/AM15/	Lic.No/Date:0810132332 13.06.2014	Defer Date:14.06.2016
Decision : The Committee noted that information called for from the firm in NC meeting No.11/AM16 dt. 28.10.2015 is awaited. The Committee accordingly decided await the reply and deferred the case.				

33	Case No.:77/8/82- ALC4/2014	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00741/AM15/	RLA File :03/94/040/00196/AM15/	Lic.No/Date:0310785501 17.06.2014	Defer Date:14.06.2016
Decision : The Committee noted that information called for from the firm in NC meeting No.19/AM16 dt. 25.02.2015 is awaited. The Committee accordingly decided await the reply and deferred the case.				

34	Case No.:20/8/82- ALC4/2014	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00684/AM15/	RLA File :09/24/040/00139/AM15/	Lic.No/Date:0910060467 17.06.2014	Defer Date:14.06.2016
Decision :Deferred for want of comments from DoP.				

35	Case No.:202/6/82- ALC4/2014	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00604/AM15/	RLA File :05/23/040/00139/AM15/	Lic.No/Date:0510389232 01.07.2014	Defer Date:14.06.2016
Decision :Deferred.				

36	Case No.:72/10/82- ALC4/2014	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
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	HQ File :01/82/050/00986/AM15/	RLA File :07/24/040/00112/AM15/	Lic.No/Date:0710105884 18.07.2014	Defer Date:14.06.2016
	Decision :Deferred.			

37	Case No.:203/5/82- ALC4/2015	Party Name:ALKALOIDS CORPORATION	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00343/AM16/	RLA File :02/24/040/00080/AM15/	Lic.No/Date:0210204732 07.08.2014	Defer Date:14.06.2016
	Decision :Deferred.			

38	Case No.:219/82- ALC4/2014	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00818/AM15/	RLA File :13/24/040/00020/AM15/	Lic.No/Date:1310047575 12.08.2014	Defer Date:14.06.2016
	Decision :Deferred,			

39	Case No.:264/13/82- ALC4/2014	Party Name:BAYER CROPS SCIENCE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01267/AM15/	RLA File :03/94/040/00405/AM15/	Lic.No/Date:0310788397 26.08.2014	Defer Date:14.06.2016
	Decision :Deferred.			

40	Case No.:254/13/82- ALC4/2014	Party Name:SEQUENT SCIENTIFIC LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01257/AM15/	RLA File :03/95/040/00459/AM15/	Lic.No/Date:0310788513 28.08.2014	Defer Date:14.06.2016
	Decision :Deferred for want of comments of DoP.			

41	Case No.:263/13/82- ALC4/2014	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01266/AM15/	RLA File :03/94/040/00962/AM14/	Lic.No/Date:0310788558 01.09.2014	Defer Date:14.06.2016
	Decision :Deferred.			

42	Case No.:217/13/82- ALC4/2014	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01220/AM15/	RLA File :03/94/040/00494/AM15/	Lic.No/Date:0310788620 02.09.2014	Defer Date:14.06.2016
	Decision : Deferred.			

43	Case No.:6/8/82-ALC4/2014	Party Name:HONOUR LAB LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00670/AM15/	RLA File :09/24/040/00314/AM15/	Lic.No/Date:0910060964 12.09.2014	Defer Date:14.06.2016
	Decision :Deferred for want of comments from DoP.			

44	Case No.:380/5/82-ALC4/2015	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00520/AM16/	RLA File :22/24/040/00054/AM15/	Lic.No/Date:2210015086 16.09.2014	Defer Date:14.06.2016
Decision : Deferred for want of comments from DoP.				

45	Case No.:188/13/82-ALC4/2014	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01191/AM15/	RLA File :03/94/040/00102/AM15/	Lic.No/Date:0310789322 17.09.2014	Defer Date:14.06.2016
Decision :Deferred.				

46	Case No.:57/13/82-ALC4/2014	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01060/AM15/	RLA File :05/23/040/00277/AM15/	Lic.No/Date:0510391246 19.09.2014	Defer Date:14.06.2016
Decision : The Committee noted that information had been called for from the firm in NC meeting No.19 dated 25.2.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.				

47	Case No.:59/13/82-ALC4/2014	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01062/AM15/	RLA File :05/23/040/00276/AM15/	Lic.No/Date:0510391245 19.09.2014	Defer Date:14.06.2016
Decision : The Committee noted that information called for from the firm in NC meeting No.19 dated 25.2.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.				

48	Case No.:9/15/82-ALC4/2014	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01296/AM15/	RLA File :09/24/040/00327/AM15/	Lic.No/Date:0910061001 19.09.2014	Defer Date:14.06.2016
Decision : Department of Pharmaceuticals have furnished their recommendation vide O.M. no. 35011/671/2015-PI (norms) dated 03.05.2016 has also pointed out to ensure the availability of valid drug manufacturing licence (DML) for commercial production. Keeping this in view, the committee decided to call for copy of valid Drug Manufacturing license from the firm.				

49	Case No.:17/13/82-ALC4/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01020/AM15/	RLA File :34/24/040/00155/AM15/	Lic.No/Date:3410040570 23.09.2014	Defer Date:14.06.2016
Decision :Deferred.				

50	Case No.:115/13/82-ALC4/2014	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
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	HQ File :01/82/050/01118/AM15/	RLA File :02/24/040/00097/AM15/	Lic.No/Date:0210205008 23.09.2014	Defer Date:14.06.2016
	Decision :Deferred for want of comments from DoP.			

51	Case No.:89/4/82- ALC4/2016	Party Name:BRUNDAVAN LABORATORIES PRIVATE LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00152/AM17/	RLA File :09/24/040/00304/AM15/	Lic.No/Date:0910061022 24.09.2014	Defer Date:14.06.2016
	Decision :Deferred for want of comments from DoP.			

52	Case No.:74/13/82- ALC4/2014	Party Name:CONSTECH ENTERPRISES PVT.LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01077/AM15/	RLA File :05/23/040/00282/AM15/	Lic.No/Date:0510391308 24.09.2014	Defer Date:14.06.2016
	Decision :Deferred.			

53	Case No.:9/2/82-ALC4/2015	Party Name:JUBILANT GENERICS LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00024/AM16/	RLA File :05/23/040/00261/AM15/	Lic.No/Date:0510391358 26.09.2014	Defer Date:14.06.2016
	Decision :Deferred.			

54	Case No.:19/13/82- ALC4/2014	Party Name:SANO MEDICAL KITS PVT. LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01022/AM15/	RLA File :04/24/040/00171/AM15/	Lic.No/Date:0410159504 29.09.2014	Defer Date:14.06.2016
	Decision :Deferred.			

55	Case No.:160/13/82- ALC4/2014	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01163/AM15/	RLA File :03/94/040/00544/AM15/	Lic.No/Date:0310789976 07.10.2014	Defer Date:14.06.2016
	Decision :Deferred.			

56	Case No.:5/9/82-ALC4/2014	Party Name:HETERO DRUGS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/00802/AM15/	RLA File :09/24/040/00362/AM15/	Lic.No/Date:0910061060 07.10.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/631/2015-PI(Norms) dated 12.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

57	Case No.:35/13/82- ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
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	HQ File :01/82/050/01038/AM15/	RLA File :05/23/040/00218/AM15/	Lic.No/Date:0510391491 08.10.2014	Defer Date:14.06.2016
	Decision :Deferred.			

58	Case No.:76/13/82- ALC4/2014	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01079/AM15/	RLA File :04/24/040/00163/AM15/	Lic.No/Date:0410159566 13.10.2014	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

59	Case No.:42/15/82- ALC4/2014	Party Name:PVS AGRO VET	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01329/AM15/	RLA File :09/24/040/00246/AM15/	Lic.No/Date:0910061105 16.10.2014	Defer Date:14.06.2016
	Decision :Deferred.			

60	Case No.:154/13/82- ALC4/2014	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01157/AM15/	RLA File :03/94/040/00680/AM15/	Lic.No/Date:0310790351 17.10.2014	Defer Date:14.06.2016
	Decision :Deferred.			

61	Case No.:12/20/82- ALC4/2015	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01595/AM16/	RLA File :07/24/040/00255/AM15/	Lic.No/Date:0710106853 17.10.2014	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

62	Case No.:110/13/82- ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01113/AM15/	RLA File :34/24/040/00188/AM15/	Lic.No/Date:3410040635 22.10.2014	Defer Date:14.06.2016
	Decision :Deferred.			

63	Case No.:86/10/82- ALC4/2014	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01000/AM15/	RLA File :34/24/040/00194/AM15/	Lic.No/Date:3410040644 30.10.2014	Defer Date:14.06.2016
	Decision :Deferred.			

64	Case No.:266/13/82- ALC4/2014	Party Name:ATUL LIMITED,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01269/AM15/	RLA File :08/24/040/00289/AM15/	Lic.No/Date:0810133735 05.11.2014	Defer Date:14.06.2016
	Decision :Deferred.			

65	Case No.:268/13/82- ALC4/2014	Party Name:ATUL LIMITED,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01271/AM15/	RLA File :08/24/040/00283/AM15/	Lic.No/Date:0810133734 05.11.2014	Defer Date:14.06.2016
	Decision :Deferred.			

66	Case No.:107/13/82- ALC4/2014	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01110/AM15/	RLA File :34/24/040/00196/AM15/	Lic.No/Date:3410040655 05.11.2014	Defer Date:14.06.2016
	Decision :Deferred.			

67	Case No.:114/13/82- ALC4/2014	Party Name:VIRDEV INTERMEDIATES PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01117/AM15/	RLA File :52/24/040/00042/AM15/	Lic.No/Date:5210041292 10.11.2014	Defer Date:14.06.2016
	Decision :Deferred.			

68	Case No.:111/13/82- ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01114/AM15/	RLA File :05/23/040/00352/AM15/	Lic.No/Date:0510391927 11.11.2014	Defer Date:14.06.2016
	Decision :Deferred for want of comments from AYUSH.			

69	Case No.:393/5/82- ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00533/AM16/	RLA File :09/24/040/00387/AM15/	Lic.No/Date:0910061210 11.11.2014	Defer Date:14.06.2016
	Decision :Deferred for want of comments from DoP.			

70	Case No.:61/18/82- ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01427/AM15/	RLA File :34/24/040/00198/AM15/	Lic.No/Date:3410040676 11.11.2014	Defer Date:14.06.2016
	Decision :Deferred.			

71	Case No.:100/4/82- ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00139/AM16/	RLA File :17/24/040/00125/AM15/	Lic.No/Date:1710005978 12.11.2014	Defer Date:14.06.2016
	Decision :Deferred.			

72	Case No.:120/13/82- ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:4/82- ALC4/2016	Status:Case Deferred
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			24.05.2016	
	HQ File :01/82/050/01123/AM15/	RLA File :05/23/040/00325/AM15/	Lic.No/Date:0510391947 12.11.2014	Defer Date:14.06.2016
	Decision :Deferred.			

73	Case No.:77/18/82- ALC4/2014	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01443/AM15/	RLA File :03/95/040/00629/AM14/	Lic.No/Date:0310790966 12.11.2014	Defer Date:14.06.2016
	Decision :Deferred.			

74	Case No.:65/18/82- ALC4/2014	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01431/AM15/	RLA File :34/24/040/00199/AM15/	Lic.No/Date:3410040677 13.11.2014	Defer Date:14.06.2016
	Decision :Deferred.			

75	Case No.:42/18/82- ALC4/2014	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01408/AM15/	RLA File :03/95/040/00628/AM14/	Lic.No/Date:0310791049 13.11.2014	Defer Date:14.06.2016
	Decision :Deferred.			

76	Case No.:65/15/82- ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01352/AM15/	RLA File :05/23/040/00360/AM15/	Lic.No/Date:0510392011 14.11.2014	Defer Date:14.06.2016
	Decision :Deferred for want of comments from AYUSH.			

77	Case No.:52/15/82- ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01339/AM15/	RLA File :09/24/040/00408/AM15/	Lic.No/Date:0910061280 20.11.2014	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

78	Case No.:16/18/82- ALC4/2014	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01382/AM15/	RLA File :03/94/040/00789/AM15/	Lic.No/Date:0310791300 21.11.2014	Defer Date:14.06.2016
	Decision :Deferred.			

79	Case No.:74/18/82- ALC4/2014	Party Name:ADESHWAR MEDITEX PVT. LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01440/AM15/	RLA File :03/94/040/00814/AM15/	Lic.No/Date:0310791373 25.11.2014	Defer Date:14.06.2016

	Decision :Deferred.			
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80	Case No.:18/18/82-ALC4/2014	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01384/AM15/	RLA File :03/94/040/00792/AM15/	Lic.No/Date:0310791374 25.11.2014	Defer Date:14.06.2016
	Decision :Deferred.			

81	Case No.:15/2/82-ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00030/AM16/	RLA File :03/95/040/00639/AM15/	Lic.No/Date:0310791416 25.11.2014	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

82	Case No.:11/2/82-ALC4/2015	Party Name:JUBILANT GENERICS LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00026/AM16/	RLA File :05/23/040/00370/AM15/	Lic.No/Date:0510392171 27.11.2014	Defer Date:14.06.2016
	Decision :Deferred.			

83	Case No.:32/2/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00032/AM17/	RLA File :03/95/040/00617/AM15/	Lic.No/Date:0310791470 27.11.2014	Defer Date:14.06.2016
	Decision :Deferred.			

84	Case No.:26/18/82-ALC4/2014	Party Name:SADHANA NITRO CHEM LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01392/AM15/	RLA File :03/95/040/00714/AM15/	Lic.No/Date:0310791516 28.11.2014	Defer Date:14.06.2016
	Decision :Deferred.			

85	Case No.:92/18/82-ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01458/AM15/	RLA File :34/24/040/00224/AM15/	Lic.No/Date:3410040732 28.11.2014	Defer Date:14.06.2016
	Decision :Deferred.			

86	Case No.:154/5/82-ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00294/AM16/	RLA File :03/95/040/00740/AM15/	Lic.No/Date:0310791735 05.12.2014	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

87	Case No.:82/18/82-	Party Name:ABEERS	Meet No/Date:4/82-	Status:Case
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	ALC4/2014	PHARMACEUTICALS PVT LTD	ALC4/2016 24.05.2016	Deferred
	HQ File :01/82/050/01448/AM15/	RLA File :05/23/040/00413/AM15/	Lic.No/Date:0510392368 10.12.2014	Defer Date:14.06.2016
	Decision : Deferred for want of comments from AYUSH.			

88	Case No.:101/4/82-ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00140/AM16/	RLA File :17/24/040/00144/AM15/	Lic.No/Date:1710005998 10.12.2014	Defer Date:14.06.2016
	Decision :Deferred.			

89	Case No.:97/18/82-ALC4/2014	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01463/AM15/	RLA File :30/24/040/00041/AM15/	Lic.No/Date:3010103261 11.12.2014	Defer Date:14.06.2016
	Decision :Deferred.			

90	Case No.:119/18/82-ALC4/2014	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01485/AM15/	RLA File :05/24/040/00419/AM15/	Lic.No/Date:0510392414 15.12.2014	Defer Date:14.06.2016
	Decision :Deferred.			

91	Case No.:224/5/82-ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00364/AM16/	RLA File :09/24/040/00531/AM15/	Lic.No/Date:0910061427 22.12.2014	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

92	Case No.:91/18/82-ALC4/2014	Party Name:ALCHEM INTERNATIONAL LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01457/AM15/	RLA File :05/23/040/00449/AM15/	Lic.No/Date:0510392602 29.12.2014	Defer Date:14.06.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.18 dated 18.2.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

93	Case No.:84/18/82-ALC4/2014	Party Name:HESTER BIOSCIENCES LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01450/AM15/	RLA File :08/24/040/00362/AM15/	Lic.No/Date:0810134170 30.12.2014	Defer Date:14.06.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.04 dated 12.06.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

94	Case No.:3/1/82-ALC4/2015	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00003/AM16/	RLA File :05/23/040/00450/AM15/	Lic.No/Date:0510392649 01.01.2015	Defer Date:14.06.2016
Decision : The Committee noted that information had been called for from the firm in NC meeting No.11 dated 28.10.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.				

95	Case No.:96/18/82-ALC4/2014	Party Name:NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01462/AM15/	RLA File :04/24/040/00248/AM15/	Lic.No/Date:0410159986 07.01.2015	Defer Date:14.06.2016
Decision : The Committee noted that information had been called for from the firm in NC meeting No.13 dated 27.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.				

96	Case No.:92/5/82-ALC4/2015	Party Name:ALKALOIDS CORPORATION	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00232/AM16/	RLA File :02/24/040/00203/AM15/	Lic.No/Date:0210205448 14.01.2015	Defer Date:14.06.2016
Decision : Deferred.				

97	Case No.:59/5/82-ALC4/2015	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00199/AM16/	RLA File :03/94/040/00793/AM15/	Lic.No/Date:0310792911 14.01.2015	Defer Date:14.06.2016
Decision :Deferred.				

98	Case No.:72/5/82-ALC4/2015	Party Name:MICRO INKS PRIVATE LIMITED.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00212/AM16/	RLA File :03/95/040/00658/AM15/	Lic.No/Date:0310793017 16.01.2015	Defer Date:14.06.2016
Decision :Deferred.				

99	Case No.:112/5/82-ALC4/2015	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00252/AM16/	RLA File :03/95/040/00812/AM15/	Lic.No/Date:0310793039 19.01.2015	Defer Date: 07.07.2016
Decision : The committee noted that an investigation in the matter is under process. The Committee accordingly decided to defer the case.				

100	Case No.:10/16/82-ALC4/2014	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01362/AM15/	RLA File :09/24/040/00529/AM15/	Lic.No/Date:0910061548 21.01.2015	Defer Date:14.06.2016
Decision : Deferred for want of comments from DoP.				

101	Case No.:12/16/82- ALC4/2014	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01364/AM15/	RLA File :09/24/040/00592/AM15/	Lic.No/Date:0910061552 21.01.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

102	Case No.:86/5/82- ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00226/AM16/	RLA File :05/24/040/00489/AM15/	Lic.No/Date:0510392966 22.01.2015	Defer Date:14.06.2016
	Decision :Deferred for want of comments from DoP.			

103	Case No.:204/5/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00344/AM16/	RLA File :09/24/040/00596/AM15/	Lic.No/Date:0910061555 23.01.2015	Defer Date:14.06.2016
	Decision :Deferred.			

104	Case No.:31/7/82- ALC4/2015	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00636/AM16/	RLA File :05/24/040/00498/AM15/	Lic.No/Date:0510392987 27.01.2015	Defer Date:14.06.2016
	Decision :Deferred.			

105	Case No.:32/7/82- ALC4/2015	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00637/AM16/	RLA File :05/24/040/00499/AM15/	Lic.No/Date:0510392988 27.01.2015	Defer Date:14.06.2016
	Decision :Deferred.			

106	Case No.:25/7/82- ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00630/AM16/	RLA File :31/83/040/00144/AM15/	Lic.No/Date:3110065235 28.01.2015	Defer Date:14.06.2016
	Decision :Deferred.			

107	Case No.:230/5/82- ALC4/2015	Party Name:R.K.INDUSTRIES,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00370/AM16/	RLA File :08/24/040/00394/AM15/	Lic.No/Date:0810134414 28.01.2015	Defer Date:14.06.2016
	Decision :Deferred.			

108	Case No.:163/5/82- ALC4/2015	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:4/82- ALC4/2016	Status:Case Deferred
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			24.05.2016	
	HQ File :01/82/050/00303/AM16/	RLA File :05/24/040/00503/AM15/	Lic.No/Date:0510393026 29.01.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

109	Case No.:169/5/82- ALC4/2015	Party Name:TIDE INDUSTRIES	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00309/AM16/	RLA File :34/24/040/00290/AM15/	Lic.No/Date:3410040927 05.02.2015	Defer Date:14.06.2016
	Decision :Deferred.			

110	Case No.:91/7/82- ALC4/2015	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00696/AM16/	RLA File :34/24/040/00295/AM15/	Lic.No/Date:3410040965 16.02.2015	Defer Date:14.06.2016
	Decision :Deferred.			

111	Case No.:52/19/82- ALC4/2014	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01540/AM15/	RLA File :05/24/040/00273/AM15/	Lic.No/Date:0510393248 17.02.2015	Defer Date:14.06.2016
	Decision :Deferred.			

112	Case No.:38/7/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00643/AM16/	RLA File :09/24/040/00640/AM15/	Lic.No/Date:0910061628 18.02.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

113	Case No.:332/5/82- ALC4/2015	Party Name:O C SPECIALITIES PVT.LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00472/AM16/	RLA File :03/95/040/00991/AM15/	Lic.No/Date:0310794000 19.02.2015	Defer Date:14.06.2016
	Decision :Deferred.			

114	Case No.:280/5/82- ALC4/2015	Party Name:FERMENTA BIOTECH LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00420/AM16/	RLA File :03/94/040/01110/AM15/	Lic.No/Date:0310794101 24.02.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

115	Case No.:298/5/82- ALC4/2015	Party Name:MEDICEF PHARMA,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00438/AM16/	RLA File :22/24/040/00095/AM15/	Lic.No/Date:2210015200 27.02.2015	Defer Date:14.06.2016

	Decision : Deferred for want of comments from DoP.			
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116	Case No.:444/5/82-ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00584/AM16/	RLA File :03/94/040/01132/AM15/	Lic.No/Date:0310794412 09.03.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

117	Case No.:413/5/82-ALC4/2015	Party Name:INDO AMINES LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00553/AM16/	RLA File :03/94/040/01145/AM15/	Lic.No/Date:0310794545 12.03.2015	Defer Date:14.06.2016
	Decision :Deferred.			

118	Case No.:106/7/82-ALC4/2015	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00711/AM16/	RLA File :03/94/040/00812/AM15/	Lic.No/Date:0310794612 16.03.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

119	Case No.:16/1/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01542/AM15/	RLA File :09/24/040/00703/AM15/	Lic.No/Date:0910061716 17.03.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

120	Case No.:427/5/82-ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00567/AM16/	RLA File :03/95/040/01071/AM15/	Lic.No/Date:0310794916 26.03.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

121	Case No.:431/5/82-ALC4/2015	Party Name:EUROLIFE HEALTHCARE PVT. LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00571/AM16/	RLA File :03/94/040/01086/AM15/	Lic.No/Date:0310794964 27.03.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

122	Case No.:9/1/82-ALC4/2015	Party Name:VIVIMED LABS (ALATHUR) PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00009/AM16/	RLA File :04/24/040/00292/AM15/	Lic.No/Date:0410160364 30.03.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

123	Case No.:448/5/82-	Party Name:AARTI	Meet No/Date:4/82-	Status:Case
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	ALC4/2015	INDUSTRIES LIMITED	ALC4/2016 24.05.2016	Deferred
	HQ File :01/82/050/00588/AM16/	RLA File :03/94/040/01211/AM15/	Lic.No/Date:0310795048 31.03.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

124	Case No.:12/7/82-ALC4/2015	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00617/AM16/	RLA File :07/24/040/00002/AM16/	Lic.No/Date:0710108028 15.04.2015	Defer Date:14.06.2016
	Decision :			

125	Case No.:32/5/82-ALC4/2015	Party Name:LANTECH PHARMACEUTICALS LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00172/AM16/	RLA File :09/24/040/00011/AM16/	Lic.No/Date:0910061900 20.04.2015	Defer Date:14.06.2016
	Decision :			

126	Case No.:8/2/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00023/AM16/	RLA File :09/24/040/00043/AM16/	Lic.No/Date:0910061906 21.04.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

127	Case No.:147/7/82-ALC4/2015	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/00752/AM16/	RLA File :03/94/040/00036/AM16/	Lic.No/Date:0310795446 21.04.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/775/2015-PI(Norms) dated 02.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

128	Case No.:174/7/82-ALC4/2015	Party Name:S M B CORPORATION OF INDIA	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00779/AM16/	RLA File :03/95/040/00039/AM16/	Lic.No/Date:0310795601 28.04.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

129	Case No.:62/8/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00858/AM16/	RLA File :09/24/040/00028/AM16/	Lic.No/Date:0910061955 01.05.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

130	Case No.:50/7/82-ALC4/2015	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:4/82- ALC4/2016	Status:Case Deferred
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			24.05.2016	
	HQ File :01/82/050/00655/AM16/	RLA File :09/24/040/00041/AM16/	Lic.No/Date:0910061976 06.05.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

131	Case No.:4/7/82-ALC4/2015	Party Name:POSY PHARMACHEM PVT. LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/00609/AM16/	RLA File :08/24/040/00006/AM16/	Lic.No/Date:0810135194 06.05.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/732/2015-PI(Norms) dated 28.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

132	Case No.:3/3/82-ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00033/AM16/	RLA File :09/24/040/00077/AM16/	Lic.No/Date:0910061994 07.05.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

133	Case No.:108/7/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00713/AM16/	RLA File :03/95/040/00003/AM16/	Lic.No/Date:0310795745 07.05.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

134	Case No.:7/7/82-ALC4/2015	Party Name:SWISS PARENTERALS PVT.LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/00612/AM16/	RLA File :08/24/040/00017/AM16/	Lic.No/Date:0810135225 08.05.2015	Defer Date:
	Decision : Approve meeting 02/17 Sl.No.178.			

135	Case No.:8/7/82-ALC4/2015	Party Name:SWISS PARENTERALS PVT.LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/00613/AM16/	RLA File :08/24/040/00018/AM16/	Lic.No/Date:0810135226 08.05.2015	Defer Date:
	Decision : Approve meeting 02/17 Sl.No.179.			

136	Case No.:117/7/82- ALC4/2015	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/00722/AM16/	RLA File :03/95/040/00079/AM16/	Lic.No/Date:0310795788 08.05.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/766/2015-PI(Norms) dated 26.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

137	Case No.:15/7/82-ALC4/2015	Party Name:MAHAVIR SYNTHESIS PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00620/AM16/	RLA File :52/24/040/00007/AM16/	Lic.No/Date:5210041517 11.05.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

138	Case No.:129/7/82-ALC4/2015	Party Name:NATIONAL TUBE INDUSTRIES,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00734/AM16/	RLA File :03/95/040/00073/AM16/	Lic.No/Date:0310795930 14.05.2015	Defer Date:14.06.2016
	Decision : Deferred.			

139	Case No.:164/7/82-ALC4/2015	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00769/AM16/	RLA File :03/94/040/00026/AM16/	Lic.No/Date:0310795971 18.05.2015	Defer Date:14.06.2016
	Decision :Deferred.			

140	Case No.:109/7/82-ALC4/2015	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00714/AM16/	RLA File :03/95/040/00103/AM16/	Lic.No/Date:0310795994 18.05.2015	Defer Date:14.06.2016
	Decision :Deferred.			

141	Case No.:133/7/82-ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00738/AM16/	RLA File :03/94/040/00085/AM16/	Lic.No/Date:0310796048 20.05.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

142	Case No.:102/7/82-ALC4/2015	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00707/AM16/	RLA File :30/24/040/00006/AM16/	Lic.No/Date:3010103498 21.05.2015	Defer Date:14.06.2016
	Decision :Deferred.			

143	Case No.:199/5/82-ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00339/AM16/	RLA File :04/24/040/00040/AM16/	Lic.No/Date:0410160570 21.05.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

144	Case No.:55/13/82-ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
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	HQ File :01/82/050/01018/AM16/	RLA File :07/24/040/00036/AM16/	Lic.No/Date:0710108251 22.05.2015	Defer Date:14.06.2016
	Decision :Deferred.			

145	Case No.:5/4/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00044/AM16/	RLA File :09/24/040/00116/AM16/	Lic.No/Date:0910062066 25.05.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

146	Case No.:176/7/82-ALC4/2015	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00781/AM16/	RLA File :03/94/040/00124/AM16/	Lic.No/Date:0310796194 26.05.2015	Defer Date:14.06.2016
	Decision :Deferred.			

147	Case No.:124/7/82-ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00729/AM16/	RLA File :03/95/040/00114/AM16/	Lic.No/Date:0310796233 27.05.2015	Defer Date:14.06.2016
	Decision :Deferred.			

148	Case No.:100/7/82-ALC4/2015	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00705/AM16/	RLA File :34/24/040/00024/AM16/	Lic.No/Date:3410041261 28.05.2015	Defer Date:14.06.2016
	Decision :Deferred.			

149	Case No.:188/7/82-ALC4/2015	Party Name:ATUL LIMITED,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00793/AM16/	RLA File :08/24/040/00034/AM16/	Lic.No/Date:0810135421 02.06.2015	Defer Date:14.06.2016
	Decision :Deferred.			

150	Case No.:142/7/82-ALC4/2015	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00747/AM16/	RLA File :03/94/040/00159/AM16/	Lic.No/Date:0310796401 03.06.2015	Defer Date:14.06.2016
	Decision : Deferred			

151	Case No.:110/7/82-ALC4/2015	Party Name:RISHABH METALS & CHEMICALS PVT LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00715/AM16/	RLA File :03/95/040/00051/AM16/	Lic.No/Date:0310796383 03.06.2015	Defer Date:14.06.2016
	Decision :Deferred.			

152	Case No.: 17/7/82- ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00622/AM16/	RLA File :05/24/040/00078/AM16/	Lic.No/Date:0510394418 03.06.2015	Defer Date:14.06.2016
	Decision : The Committee decided to call for information from the firm based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/781/2015-PI(Norms) dated 26.04.2016, uploaded at the end of these minutes and deferred the case.			

153	Case No.: 67/7/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00672/AM16/	RLA File :09/24/040/00105/AM16/	Lic.No/Date:0910062138 05.06.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comment from DoP.			

154	Case No.: 13/9/82- ALC4/2015	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00949/AM16/	RLA File :07/24/040/00081/AM16/	Lic.No/Date:0710108327 05.06.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comment from DoP.			

155	Case No.: 121/7/82- ALC4/2015	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00726/AM16/	RLA File :03/95/040/00715/AM15/	Lic.No/Date:0310796458 05.06.2015	Defer Date:14.06.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.17 dated 27.1.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

156	Case No.: 123/7/82- ALC4/2015	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00728/AM16/	RLA File :03/95/040/00582/AM15/	Lic.No/Date:0310796457 05.06.2015	Defer Date:14.06.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.17 dated 27.1.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

157	Case No.: 60/4/82- ALC4/2016	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00123/AM17/	RLA File :07/24/040/00071/AM16/	Lic.No/Date:0710108351 10.06.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comment from DoP.			

158	Case No.: 14/9/82- ALC4/2015	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0710108349	Defer

	:01/82/050/00950/AM16/	:07/24/040/00078/AM16/	10.06.2015	Date:14.06.2016
	Decision : Deferred for want of comment from DoP.			

159	Case No.:65/7/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00670/AM16/	RLA File :09/24/040/00164/AM16/	Lic.No/Date:0910062163 10.06.2015	Defer Date:14.06.2016
	Decision :Deferred.			

160	Case No.:66/7/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00671/AM16/	RLA File :09/24/040/00162/AM16/	Lic.No/Date:0910062162 10.06.2015	Defer Date:14.06.2016
	Decision :Deferred.			

161	Case No.:20/13/82-ALC4/2015	Party Name:JAYANT AGRO ORGANICS LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00983/AM16/	RLA File :03/94/040/00169/AM16/	Lic.No/Date:0310796563 11.06.2015	Defer Date:14.06.2016
	Decision :Deferred.			

162	Case No.:159/7/82-ALC4/2015	Party Name:VIJAY PERFUMES PVT.LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00764/AM16/	RLA File :03/95/040/00985/AM15/	Lic.No/Date:0310796576 11.06.2015	Defer Date:14.06.2016
	Decision :Deferred.			

163	Case No.:87/7/82-ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00692/AM16/	RLA File :09/24/040/00102/AM16/	Lic.No/Date:0910062168 11.06.2015	Defer Date:14.06.2016
	Decision : The Committee decided call for information as per Appendix 33 and past production consumption data vis-a-vis actual consumption of imported inputs duly certified by Central Excise Authorities. It was also observed that the quantities of import mentioned by the applicant appear to be disproportionately high. Accordingly, firm is to submit its version on immediate basis.			

164	Case No.:42/13/82-ALC4/2015	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01005/AM16/	RLA File :03/94/040/00177/AM16/	Lic.No/Date:0310796604 15.06.2015	Defer Date:14.06.2016
	Decision :Deferred.			

165	Case No.:48/19/82-ALC4/2015	Party Name:RAJ DHANVANTRY PHARMACY	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01529/AM16/	RLA File :24/24/040/00007/AM16/	Lic.No/Date:2410041748 15.06.2015	Defer Date:14.06.2016

	Decision :Deferred.			
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166	Case No.: 41/13/82- ALC4/2015	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01004/AM16/	RLA File :03/94/040/00111/AM16/	Lic.No/Date:0310796667 16.06.2015	Defer Date:14.06.2016
	Decision :Deferred.			

167	Case No.: 52/7/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00657/AM16/	RLA File :05/23/040/00107/AM16/	Lic.No/Date:0510394590 17.06.2015	Defer Date:14.06.2016
	Decision :Deferred.			

168	Case No.: 43/13/82- ALC4/2015	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01006/AM16/	RLA File :03/94/040/00178/AM16/	Lic.No/Date:0310796712 18.06.2015	Defer Date:14.06.2016
	Decision :Deferred.			

169	Case No.: 15/9/82- ALC4/2015	Party Name:KDAC CHEM PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00951/AM16/	RLA File :34/24/040/00069/AM16/	Lic.No/Date:3410041310 22.06.2015	Defer Date:14.06.2016
	Decision :Deferred.			

170	Case No.: 83/13/82- ALC4/2015	Party Name:RIDDHI PHARMA	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01046/AM16/	RLA File :34/24/040/00087/AM16/	Lic.No/Date:3410041313 23.06.2015	Defer Date:14.06.2016
	Decision :Deferred.			

171	Case No.: 15/13/82- ALC4/2015	Party Name:ALIVIRA ANIMAL HEALTH LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00978/AM16/	RLA File :03/94/040/00219/AM16/	Lic.No/Date:0310796797 24.06.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comment from DBT.			

172	Case No.: 82/19/82- ALC4/2015	Party Name:SIDDHARTH CARBOCHEM PRODUCTS LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01563/AM16/	RLA File :03/95/040/00667/AM15/	Lic.No/Date:0310796830 24.06.2015	Defer Date:14.06.2016
	Decision : The Committee decided to call for information based on the recommendation forwarded by D/o Pharmaceuticals vide O.M.No.35011/874/2015-PI(Norms) dated 24.05.2016, uploaded at the end of these minutes and deferred the case.			

173	Case No.:72/7/82- ALC4/2015	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00677/AM16/	RLA File :05/24/040/00104/AM16/	Lic.No/Date:0510394704 25.06.2015	Defer Date:14.06.2016
	Decision :Deferred.			

174	Case No.:76/7/82- ALC4/2015	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00681/AM16/	RLA File :05/24/040/00103/AM16/	Lic.No/Date:0510394703 25.06.2015	Defer Date:14.06.2016
	Decision :Deferred.			

175	Case No.:75/7/82- ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00680/AM16/	RLA File :05/24/040/00122/AM16/	Lic.No/Date:0510394696 25.06.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comment from DoP.			

176	Case No.:78/7/82- ALC4/2015	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00683/AM16/	RLA File :02/24/040/00028/AM16/	Lic.No/Date:0210205920 25.06.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comment from DoP.			

177	Case No.:109/8/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00905/AM16/	RLA File :03/95/040/00038/AM16/	Lic.No/Date:0310796997 01.07.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comment from DoP.			

178	Case No.:108/14/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01244/AM16/	RLA File :09/24/040/00183/AM16/	Lic.No/Date:0910062267 01.07.2015	Defer Date:14.06.2016
	Decision :Deferred.			

179	Case No.:10/13/82- ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00973/AM16/	RLA File :03/94/040/00229/AM16/	Lic.No/Date:0310797018 02.07.2015	Defer Date:14.06.2016
	Decision :Deferred.			

180	Case No.:11/13/82- ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:4/82- ALC4/2016	Status:Case Deferred
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			24.05.2016	
	HQ File :01/82/050/00974/AM16/	RLA File :03/94/040/00228/AM16/	Lic.No/Date:0310797020 02.07.2015	Defer Date:14.06.2016
	Decision : Deferred .			

181	Case No.:105/14/82- ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01241/AM16/	RLA File :09/24/040/00191/AM16/	Lic.No/Date:0910062299 03.07.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comment from DoP.			

182	Case No.:24/13/82- ALC4/2015	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00987/AM16/	RLA File :03/94/040/00226/AM16/	Lic.No/Date:0310797092 07.07.2015	Defer Date:14.06.2016
	Decision : Deferred .			

183	Case No.:32/13/82- ALC4/2015	Party Name:FDC LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/00995/AM16/	RLA File :03/94/040/00263/AM16/	Lic.No/Date:0310797090 07.07.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/704/2015-PI(Norms) dated 29.4.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

184	Case No.:82/13/82- ALC4/2015	Party Name:PAB ORGANICS PVT.LTD,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01045/AM16/	RLA File :34/24/040/00084/AM16/	Lic.No/Date:3410041360 07.07.2015	Defer Date:14.06.2016
	Decision :Deferred.			

185	Case No.:23/13/82- ALC4/2015	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00986/AM16/	RLA File :03/94/040/00284/AM16/	Lic.No/Date:0310797268 15.07.2015	Defer Date:14.06.2016
	Decision :Deferred.			

186	Case No.:20/16/82- ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01340/AM16/	RLA File :09/24/040/00032/AM16/	Lic.No/Date:0910062338 15.07.2015	Defer Date:14.06.2016
	Decision :Deferred for want of comments from DoP.			

187	Case No.:22/13/82- ALC4/2015	Party Name:BLISS INDASI LIFESCIENCES PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
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	HQ File :01/82/050/00985/AM16/	RLA File :03/94/040/00282/AM16/	Lic.No/Date:0310797355 17.07.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

188	Case No.: 119/8/82- ALC4/2015	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00915/AM16/	RLA File :03/95/040/00322/AM16/	Lic.No/Date:0310797595 23.07.2015	Defer Date:14.06.2016
	Decision :Deferred.			

189	Case No.: 115/13/82- ALC4/2015	Party Name:FERMENTA BIOTECH LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01078/AM16/	RLA File :03/94/040/00038/AM16/	Lic.No/Date:0310797627 24.07.2015	Defer Date:14.06.2016
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/761/2015-PI(Norms) dated 05.05.2016, uploaded at the end of these minutes and deferred the case.			

190	Case No.: 73/8/82- ALC4/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00869/AM16/	RLA File :05/24/040/00213/AM16/	Lic.No/Date:0510395102 28.07.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

191	Case No.: 69/13/82- ALC4/2015	Party Name:PI INDUSTRIES LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01032/AM16/	RLA File :13/24/040/00016/AM16/	Lic.No/Date:1310047933 29.07.2015	Defer Date:14.06.2016
	Decision :Deferred.			

192	Case No.: 92/13/82- ALC4/2015	Party Name:INFINITY LABORATORIES PVT.LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/01055/AM16/	RLA File :22/24/040/00027/AM16/	Lic.No/Date:2210015273 31.07.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/753/2015-PI(Norms) dated 05.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

193	Case No.: 116/13/82- ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01079/AM16/	RLA File :03/94/040/00215/AM16/	Lic.No/Date:0310797864 31.07.2015	Defer Date:14.06.2016
	Decision :Deferred.			

194	Case No.: 49/19/82-	Party Name:JODAS EXPOIM	Meet No/Date:4/82-	Status:Case
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	ALC4/2015	PVT.LTD.,	ALC4/2016 24.05.2016	Approved
	HQ File :01/82/050/01530/AM16/	RLA File :05/23/040/00185/AM16/	Lic.No/Date:0510395140 31.07.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/696/2015-PI(Norms) dated 18.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

195	Case No.:114/13/82-ALC4/2015	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01077/AM16/	RLA File :03/94/040/00258/AM16/	Lic.No/Date:0310797898 03.08.2015	Defer Date:14.06.2016
	Decision :Deferred.			

196	Case No.:113/13/82-ALC4/2015	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01076/AM16/	RLA File :03/94/040/00335/AM16/	Lic.No/Date:0310797897 03.08.2015	Defer Date:14.06.2016
	Decision :Deferred.			

197	Case No.:112/13/82-ALC4/2015	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01075/AM16/	RLA File :03/94/040/00345/AM16/	Lic.No/Date:0310797937 04.08.2015	Defer Date:14.06.2016
	Decision :Deferred.			

198	Case No.:75/13/82-ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01038/AM16/	RLA File :05/24/040/00215/AM16/	Lic.No/Date:0510395160 04.08.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

199	Case No.:78/13/82-ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01041/AM16/	RLA File :05/24/040/00219/AM16/	Lic.No/Date:0510395169 04.08.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

200	Case No.:109/13/82-ALC4/2015	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01072/AM16/	RLA File :03/94/040/00170/AM16/	Lic.No/Date:0310797954 05.08.2015	Defer Date:14.06.2016
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/773/2015-PI(Norms) dated 26.04.2016, uploaded at the end of these minutes and deferred the case.			

201	Case No.:12/18/82-ALC4/2015	Party Name:OMTECH CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01477/AM16/	RLA File :03/95/040/00345/AM16/	Lic.No/Date:0310797967 05.08.2015	Defer Date:14.06.2016
	Decision : Deferred .			

202	Case No.:50/13/82-ALC4/2015	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01013/AM16/	RLA File :04/24/040/00095/AM16/	Lic.No/Date:0410160884 06.08.2015	Defer Date:14.06.2016
	Decision : Deferred .			

203	Case No.:2/21/82-ALC4/2015	Party Name:AUROLAB	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01707/AM16/	RLA File :35/24/040/00022/AM16/	Lic.No/Date:3510044782 06.08.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

204	Case No.:110/13/82-ALC4/2015	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01073/AM16/	RLA File :03/94/040/00350/AM16/	Lic.No/Date:0310798096 12.08.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

205	Case No.:111/13/82-ALC4/2015	Party Name:HEMA DYE CHEM PVT. LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01074/AM16/	RLA File :03/94/040/00305/AM16/	Lic.No/Date:0310798134 13.08.2015	Defer Date:14.06.2016
	Decision : Deferred .			

206	Case No.:91/13/82-ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/01054/AM16/	RLA File :22/24/040/00016/AM16/	Lic.No/Date:2210015282 13.08.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/784/2015-PI(Norms) dated 29.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

207	Case No.:79/13/82-ALC4/2015	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01042/AM16/	RLA File :52/24/040/00034/AM16/	Lic.No/Date:5210041610 14.08.2015	Defer Date:14.06.2016
	Decision : Deferred .			

208	Case No.: 57/13/82- ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01020/AM16/	RLA File :22/24/040/00013/AM16/	Lic.No/Date:2210015284 14.08.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

209	Case No.: 127/13/82- ALC4/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01090/AM16/	RLA File :03/94/040/00878/AM15/	Lic.No/Date:0310798205 17.08.2015	Defer Date:14.06.2016
	Decision : DoP vide letter 5.5.2016 has informed that case is not concerned with DoP. Therefore case is deferred for want of comments from C&PC.			

210	Case No.: 60/13/82- ALC4/2015	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01023/AM16/	RLA File :05/23/040/00204/AM16/	Lic.No/Date:0510395351 18.08.2015	Defer Date:14.06.2016
	Decision : Deferred .			

211	Case No.: 126/13/82- ALC4/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01089/AM16/	RLA File :03/94/040/00879/AM15/	Lic.No/Date:0310798319 20.08.2015	Defer Date:14.06.2016
	Decision : DoP vide letter 5.5.2016 has informed that case is not concerned with DoP. Therefore case is deferred for want of comments from C&PC.			

212	Case No.: 61/13/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01024/AM16/	RLA File :05/23/040/00218/AM16/	Lic.No/Date:0510395388 20.08.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

213	Case No.: 62/13/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01025/AM16/	RLA File :05/23/040/00212/AM16/	Lic.No/Date:0510395383 20.08.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

214	Case No.: 161/13/82- ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01124/AM16/	RLA File :03/95/040/00274/AM16/	Lic.No/Date:0310798374 21.08.2015	Defer Date:14.06.2016
	Decision : Deferred .			

215	Case No.: 130/13/82- ALC4/2015	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:4/82- ALC4/2016	Status:Case Approved
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			24.05.2016	
	HQ File :01/82/050/01093/AM16/	RLA File :03/94/040/00413/AM16/	Lic.No/Date:0310798392 24.08.2015	Defer Date:14.06.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/775/2015-PI(Norms) dated 02.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

216	Case No.:77/13/82-ALC4/2015	Party Name:ARKRAY HEALTHCARE PVT.LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01040/AM16/	RLA File :52/24/040/00038/AM16/	Lic.No/Date:5210041620 27.08.2015	Defer Date:14.06.2016
	Decision : Committee decided to send a copy of application to DBT.			

217	Case No.:120/13/82-ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01083/AM16/	RLA File :03/94/040/00279/AM16/	Lic.No/Date:0310798629 03.09.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

218	Case No.:84/14/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01220/AM16/	RLA File :05/24/040/00262/AM16/	Lic.No/Date:0510395506 03.09.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

219	Case No.:59/4/82-ALC4/2016	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00122/AM17/	RLA File :07/24/040/00180/AM16/	Lic.No/Date:0710108694 07.09.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

220	Case No.:8/9/82-ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00944/AM16/	RLA File :34/24/040/00155/AM16/	Lic.No/Date:3410041496 09.09.2015	Defer Date:14.06.2016
	Decision : Deferred .			

221	Case No.:10/9/82-ALC4/2015	Party Name:ALKYL AMINES CHEMICALS LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00946/AM16/	RLA File :03/94/040/00355/AM16/	Lic.No/Date:0310798806 10.09.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

222	Case No.:20/9/82-ALC4/2015	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
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	HQ File :01/82/050/00956/AM16/	RLA File :03/95/040/00424/AM16/	Lic.No/Date:0310798995 22.09.2015	Defer Date:14.06.2016
	Decision : Deferred .			

223	Case No.:51/19/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01532/AM16/	RLA File :03/95/040/00430/AM16/	Lic.No/Date:0310799076 28.09.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

224	Case No.:12/19/82- ALC4/2015	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01492/AM16/	RLA File :04/24/040/00154/AM16/	Lic.No/Date:0410161070 01.10.2015	Defer Date:14.06.2016
	Decision : Deferred .			

225	Case No.:44/4/82- ALC4/2016	Party Name:KUBO COMBUSTION EFFICIENCY CHEMICALS PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00107/AM17/	RLA File :03/94/040/00468/AM16/	Lic.No/Date:0310799183 05.10.2015	Defer Date:14.06.2016
	Decision : Deferred .			

226	Case No.:130/14/82- ALC4/2015	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01266/AM16/	RLA File :05/24/040/00317/AM16/	Lic.No/Date:0510395874 09.10.2015	Defer Date:14.06.2016
	Decision : Deferred .			

227	Case No.:56/2/82- ALC4/2016	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00056/AM17/	RLA File :07/24/040/00123/AM16/	Lic.No/Date:0710108886 13.10.2015	Defer Date:14.06.2016
	Decision : Deferred .			

228	Case No.:135/13/82- ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01098/AM16/	RLA File :09/24/040/00408/AM16/	Lic.No/Date:0910062740 14.10.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

229	Case No.:24/16/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01344/AM16/	RLA File :09/24/040/00380/AM16/	Lic.No/Date:0910062727 14.10.2015	Defer Date:14.06.2016

	Decision : Deferred for want of comments from DoP.			
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230	Case No.: 136/13/82- ALC4/2015	Party Name:ATUL LIMITED,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01099/AM16/	RLA File :08/24/040/00207/AM16/	Lic.No/Date:0810136320 16.10.2015	Defer Date:14.06.2016
	Decision : Deferred .			

231	Case No.: 46/19/82- ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01527/AM16/	RLA File :09/24/040/00438/AM16/	Lic.No/Date:0910062744 19.10.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

232	Case No.: 138/13/82- ALC4/2015	Party Name:ARCHIMEDIS LABORATORIES PVT. LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/01101/AM16/	RLA File :09/24/040/00320/AM16/	Lic.No/Date:0910062756 20.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/762/2015-PI(Norms) dated 05.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

233	Case No.: 77/16/82- ALC4/2015	Party Name:LACTOSE (INDIA) LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01397/AM16/	RLA File :03/95/040/00481/AM16/	Lic.No/Date:0310799561 20.10.2015	Defer Date:14.06.2016
	Decision : Deferred .			

234	Case No.: 140/13/82- ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01103/AM16/	RLA File :03/95/040/00503/AM16/	Lic.No/Date:0310799583 21.10.2015	Defer Date:14.06.2016
	Decision : Deferred .			

235	Case No.: 141/13/82- ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01104/AM16/	RLA File :03/95/040/00504/AM16/	Lic.No/Date:0310799629 23.10.2015	Defer Date:14.06.2016
	Decision : Deferred .			

236	Case No.: 142/13/82- ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01105/AM16/	RLA File :09/24/040/00443/AM16/	Lic.No/Date:0910062774 27.10.2015	Defer Date:14.06.2016

	Decision : Deferred .			
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237	Case No.:29/21/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/01734/AM16/	RLA File :09/24/040/00448/AM16/	Lic.No/Date:0910062788 28.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/742/2015-PI(Norms) dated 29.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

238	Case No.:73/19/82-ALC4/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01554/AM16/	RLA File :03/94/040/00575/AM16/	Lic.No/Date:0310799849 29.10.2015	Defer Date:14.06.2016
	Decision : Deferred .			

239	Case No.:147/13/82-ALC4/2015	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01110/AM16/	RLA File :08/24/040/00241/AM16/	Lic.No/Date:0810136382 29.10.2015	Defer Date:14.06.2016
	Decision : Deferred .			

240	Case No.:152/13/82-ALC4/2015	Party Name:ARCHIMEDIS LABORATORIES PVT. LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/01115/AM16/	RLA File :09/24/040/00319/AM16/	Lic.No/Date:0910062806 30.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/831/2015-PI(Norms) dated 18.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

241	Case No.:64/19/82-ALC4/2015	Party Name:INDO AMINES LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01545/AM16/	RLA File :03/94/040/00240/AM16/	Lic.No/Date:0310799907 30.10.2015	Defer Date:14.06.2016
	Decision : Deferred .			

242	Case No.:65/19/82-ALC4/2015	Party Name:INDO AMINES LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01546/AM16/	RLA File :03/94/040/00059/AM16/	Lic.No/Date:0310799906 30.10.2015	Defer Date:14.06.2016
	Decision : Deferred .			

243	Case No.:44/19/82-ALC4/2015	Party Name:MSN PHARMACHEM PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Approved
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	HQ File :01/82/050/01525/AM16/	RLA File :09/24/040/00424/AM16/	Lic.No/Date:0910062805 30.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/871/2015-PI(Norms) dated 24.5.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

244	Case No.:153/13/82-ALC4/2015	Party Name: BEST VALUE CHEM PVT. LTD.	Meet No/Date: 4/82- ALC4/2016 24.05.2016	Status: Case Deferred
	HQ File :01/82/050/01116/AM16/	RLA File :34/24/040/00199/AM16/	Lic.No/Date: 3410041644 02.11.2015	Defer Date: 14.06.2016
	Decision : Deferred .			

245	Case No.:66/19/82-ALC4/2015	Party Name: ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date: 4/82- ALC4/2016 24.05.2016	Status: Case Deferred
	HQ File :01/82/050/01547/AM16/	RLA File :03/94/040/00582/AM16/	Lic.No/Date: 0310799943 02.11.2015	Defer Date: 14.06.2016
	Decision : Deferred for want of comments from DoP.			

246	Case No.:54/19/82-ALC4/2015	Party Name: ENCUBE ETHICALS PVT LTD	Meet No/Date: 4/82- ALC4/2016 24.05.2016	Status: Case Deferred
	HQ File :01/82/050/01535/AM16/	RLA File :03/94/040/00590/AM16/	Lic.No/Date: 0310799952 02.11.2015	Defer Date: 14.06.2016
	Decision : Deferred for want of comments from DoP.			

247	Case No.:67/19/82-ALC4/2015	Party Name: J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date: 4/82- ALC4/2016 24.05.2016	Status: Case Deferred
	HQ File :01/82/050/01548/AM16/	RLA File :03/94/040/00553/AM16/	Lic.No/Date: 0310799932 02.11.2015	Defer Date: 14.06.2016
	Decision : Deferred for want of comments from DoP.			

248	Case No.:70/19/82-ALC4/2015	Party Name: J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date: 4/82- ALC4/2016 24.05.2016	Status: Case Deferred
	HQ File :01/82/050/01551/AM16/	RLA File :03/94/040/00481/AM16/	Lic.No/Date: 0310799926 02.11.2015	Defer Date: 14.06.2016
	Decision : Deferred for want of comments from DoP.			

249	Case No.:154/13/82-ALC4/2015	Party Name: DR REDDYS LABORATORIES LIMITED	Meet No/Date: 4/82- ALC4/2016 24.05.2016	Status: Case Deferred
	HQ File :01/82/050/01117/AM16/	RLA File :09/24/040/00460/AM16/	Lic.No/Date: 0910062821 03.11.2015	Defer Date: 14.06.2016
	Decision : Deferred for want of comments from DoP.			

250	Case No.:156/13/82-ALC4/2015	Party Name: SUVEN LIFE SCIENCES LIMITED	Meet No/Date: 4/82- ALC4/2016	Status: Case Deferred
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			24.05.2016	
	HQ File :01/82/050/01119/AM16/	RLA File :09/24/040/00464/AM16/	Lic.No/Date:0910062832 03.11.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

251	Case No.:38/21/82- ALC4/2015	Party Name:VINS BIOPRODUCTS LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01743/AM16/	RLA File :09/24/040/00442/AM16/	Lic.No/Date:0910062831 03.11.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

252	Case No.:159/13/82- ALC4/2015	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01122/AM16/	RLA File :34/24/040/00205/AM16/	Lic.No/Date:3410041650 04.11.2015	Defer Date:14.06.2016
	Decision : Deferred .			

253	Case No.:53/19/82- ALC4/2015	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/01534/AM16/	RLA File :03/94/040/00557/AM16/	Lic.No/Date:0310800023 04.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/841/2015-PI(Norms) dated 18.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

254	Case No.:57/19/82- ALC4/2015	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01538/AM16/	RLA File :03/94/040/00443/AM16/	Lic.No/Date:0310800060 05.11.2015	Defer Date:14.06.2016
	Decision : Deferred .			

255	Case No.:108/16/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/01428/AM16/	RLA File :05/23/040/00330/AM16/	Lic.No/Date:0510396254 05.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/696/2015-PI(Norms) dated 18.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

256	Case No.:163/13/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01126/AM16/	RLA File :09/24/040/00479/AM16/	Lic.No/Date:0910062838 06.11.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

257	Case No.:18/21/82-ALC4/2015	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01723/AM16/	RLA File :09/24/040/00487/AM16/	Lic.No/Date:0910062841 06.11.2015	Defer Date:14.06.2016
	Decision : Deferred .			

258	Case No.:55/19/82-ALC4/2015	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01536/AM16/	RLA File :03/94/040/00600/AM16/	Lic.No/Date:0310800148 09.11.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

259	Case No.:23/21/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01728/AM16/	RLA File :09/24/040/00481/AM16/	Lic.No/Date:0910062849 10.11.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

260	Case No.:165/13/82-ALC4/2015	Party Name:ATUL LIMITED,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01128/AM16/	RLA File :52/24/040/00050/AM16/	Lic.No/Date:5210041688 12.11.2015	Defer Date:14.06.2016
	Decision : Deferred .			

261	Case No.:71/19/82-ALC4/2015	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01552/AM16/	RLA File :03/94/040/00613/AM16/	Lic.No/Date:0310800272 17.11.2015	Defer Date:14.06.2016
	Decision : Deferred .			

262	Case No.:72/19/82-ALC4/2015	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01553/AM16/	RLA File :03/94/040/00612/AM16/	Lic.No/Date:0310800271 17.11.2015	Defer Date:14.06.2016
	Decision : Deferred .			

263	Case No.:74/19/82-ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01555/AM16/	RLA File :03/94/040/00641/AM16/	Lic.No/Date:0310800285 17.11.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

264	Case No.:167/13/82-ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
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	HQ File :01/82/050/01130/AM16/	RLA File :09/24/040/00493/AM16/	Lic.No/Date:0910062862 19.11.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

265	Case No.:58/19/82- ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01539/AM16/	RLA File :03/94/040/00572/AM16/	Lic.No/Date:0310800324 19.11.2015	Defer Date:14.06.2016
	Decision : Deferred .			

266	Case No.:77/19/82- ALC4/2015	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01558/AM16/	RLA File :03/94/040/00653/AM16/	Lic.No/Date:0310800320 19.11.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

267	Case No.:75/19/82- ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01556/AM16/	RLA File :03/94/040/00450/AM16/	Lic.No/Date:0310800347 20.11.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

268	Case No.:60/19/82- ALC4/2015	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01541/AM16/	RLA File :03/94/040/00661/AM16/	Lic.No/Date:0310800340 20.11.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

269	Case No.:11/19/82- ALC4/2015	Party Name:SURNI LABS	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01491/AM16/	RLA File :34/24/040/00214/AM16/	Lic.No/Date:3410041688 20.11.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

270	Case No.:28/21/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/01733/AM16/	RLA File :09/24/040/00507/AM16/	Lic.No/Date:0910062899 24.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/742/2015-PI(Norms) dated 29.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

271	Case No.:20/19/82- ALC4/2015	Party Name:VDH CHEM TECH PVT. LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
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	HQ File :01/82/050/01500/AM16/	RLA File :05/24/040/00369/AM16/	Lic.No/Date:0510396413 24.11.2015	Defer Date:14.06.2016
	Decision :Deferred.			

272	Case No.:24/19/82- ALC4/2015	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01504/AM16/	RLA File :31/83/040/00115/AM16/	Lic.No/Date:3110065769 26.11.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

273	Case No.:6/19/82- ALC4/2015	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/01486/AM16/	RLA File :04/24/040/00193/AM16/	Lic.No/Date:0410161352 27.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/839/2015-PI(Norms) dated 18.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

274	Case No.:59/19/82- ALC4/2015	Party Name:EXCEL INDUSTRIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01540/AM16/	RLA File :03/94/040/00251/AM16/	Lic.No/Date:0310800536 01.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

275	Case No.:62/19/82- ALC4/2015	Party Name:EXCEL INDUSTRIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01543/AM16/	RLA File :03/94/040/00252/AM16/	Lic.No/Date:0310800539 01.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

276	Case No.:61/19/82- ALC4/2015	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01542/AM16/	RLA File :03/94/040/00440/AM16/	Lic.No/Date:0310800529 01.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

277	Case No.:81/19/82- ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01562/AM16/	RLA File :03/94/040/00660/AM16/	Lic.No/Date:0310800594 02.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

278	Case No.:19/19/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:4/82- ALC4/2016	Status:Case Deferred
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			24.05.2016	
	HQ File :01/82/050/01499/AM16/	RLA File :05/23/040/00370/AM16/	Lic.No/Date:0510396479 02.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

279	Case No.: 27/19/82- ALC4/2015	Party Name:S.M. HERBALS PVT.LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/01507/AM16/	RLA File :05/24/040/00373/AM16/	Lic.No/Date:0510396496 02.12.2015	Defer Date:
	Decision : The committee decided to approve the case with 3.5% wastage on import item with HPLC purity NMT 95%, instead of NLT (i.e.Not Less than) 95%			

280	Case No.: 16/19/82- ALC4/2015	Party Name:JUBILANT GENERIC LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01496/AM16/	RLA File :05/23/040/00362/AM16/	Lic.No/Date:0510396503 03.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

281	Case No.: 17/19/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01497/AM16/	RLA File :05/23/040/00002/AM16/	Lic.No/Date:0510396500 03.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

282	Case No.: 38/19/82- ALC4/2015	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01519/AM16/	RLA File :52/24/040/00062/AM16/	Lic.No/Date:5210041707 04.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

283	Case No.: 63/19/82- ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01544/AM16/	RLA File :03/94/040/00673/AM16/	Lic.No/Date:0310800674 04.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

284	Case No.: 22/21/82- ALC4/2015	Party Name:NIFTY LABS PVT LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01727/AM16/	RLA File :09/24/040/00519/AM16/	Lic.No/Date:0910062938 07.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

285	Case No.: 90/19/82- ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:2210015359	Defer

	:01/82/050/01571/AM16/	:22/24/040/00082/AM16/	07.12.2015	Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

286	Case No.: 64/4/82- ALC4/2016	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00127/AM17/	RLA File :03/94/040/00671/AM16/	Lic.No/Date:0310800767 08.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

287	Case No.: 46/21/82- ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/01751/AM16/	RLA File :09/24/040/00537/AM16/	Lic.No/Date:0910062946 08.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/658/2015-PI(Norms) dated 12.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

288	Case No.: 27/21/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01732/AM16/	RLA File :09/24/040/00482/AM16/	Lic.No/Date:0910062947 08.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

289	Case No.: 43/21/82- ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01748/AM16/	RLA File :09/24/040/00518/AM16/	Lic.No/Date:0910062943 08.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

290	Case No.: 89/19/82- ALC4/2015	Party Name:DSM SINOCHEM PHARMACEUTICALS INDIA PVT.LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01570/AM16/	RLA File :22/24/040/00085/AM16/	Lic.No/Date:2210015363 09.12.2015	Defer Date:14.06.2016
	Decision : Deferred			

291	Case No.: 5/15/82- ALC4/2015	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01316/AM16/	RLA File :34/24/040/00215/AM16/	Lic.No/Date:3410041722 10.12.2015	Defer Date:14.06.2016
	Decision : Deferred			

292	Case No.: 40/19/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
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	HQ File :01/82/050/01521/AM16/	RLA File :05/23/040/00240/AM16/	Lic.No/Date:0510396587 10.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

293	Case No.: 87/19/82- ALC4/2015	Party Name:SAURAV CHEMICALS LTD,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01568/AM16/	RLA File :22/24/040/00087/AM16/	Lic.No/Date:2210015368 10.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

294	Case No.: 88/19/82- ALC4/2015	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01569/AM16/	RLA File :22/24/040/00081/AM16/	Lic.No/Date:2210015365 10.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

295	Case No.: 94/19/82- ALC4/2015	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01575/AM16/	RLA File :22/24/040/00080/AM16/	Lic.No/Date:2210015366 10.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

296	Case No.: 42/21/82- ALC4/2015	Party Name:NATCO PHARMA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01747/AM16/	RLA File :09/24/040/00520/AM16/	Lic.No/Date:0910062967 11.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

297	Case No.: 50/21/82- ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01755/AM16/	RLA File :09/24/040/00490/AM16/	Lic.No/Date:0910062966 11.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

298	Case No.: 43/19/82- ALC4/2015	Party Name:U SQUARE LIFESCIENCE PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01524/AM16/	RLA File :08/24/040/00306/AM16/	Lic.No/Date:0810136712 11.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

299	Case No.: 56/21/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01761/AM16/	RLA File :09/24/040/00523/AM16/	Lic.No/Date:0910062965 11.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

300	Case No.: 30/19/82- ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01510/AM16/	RLA File :05/24/040/00401/AM16/	Lic.No/Date:0510396611 14.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

301	Case No.: 31/19/82- ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01511/AM16/	RLA File :05/24/040/00375/AM16/	Lic.No/Date:0510396609 14.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

302	Case No.: 32/19/82- ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01513/AM16/	RLA File :05/24/040/00381/AM16/	Lic.No/Date:0510396610 14.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

303	Case No.: 10/19/82- ALC4/2015	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01490/AM16/	RLA File :34/24/040/00223/AM16/	Lic.No/Date:3410041732 14.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

304	Case No.: 18/19/82- ALC4/2015	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01498/AM16/	RLA File :52/24/040/00064/AM16/	Lic.No/Date:5210041711 15.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

305	Case No.: 48/21/82- ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01753/AM16/	RLA File :09/24/040/00508/AM16/	Lic.No/Date:0910062971 15.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

306	Case No.: 39/19/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01520/AM16/	RLA File :05/23/040/00360/AM16/	Lic.No/Date:0510396634 16.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

307	Case No.: 41/19/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:4/82- ALC4/2016	Status:Case Deferred
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			24.05.2016	
	HQ File :01/82/050/01522/AM16/	RLA File :05/23/040/00001/AM16/	Lic.No/Date:0510396632 16.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

308	Case No.:42/19/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01523/AM16/	RLA File :05/23/040/00192/AM16/	Lic.No/Date:0510396633 16.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

309	Case No.:6/15/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01317/AM16/	RLA File :09/24/040/00540/AM16/	Lic.No/Date:0910062982 17.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

310	Case No.:7/15/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01318/AM16/	RLA File :09/24/040/00531/AM16/	Lic.No/Date:0910062983 17.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

311	Case No.:8/15/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01319/AM16/	RLA File :09/24/040/00536/AM16/	Lic.No/Date:0910062985 17.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

312	Case No.:9/15/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01320/AM16/	RLA File :09/24/040/00530/AM16/	Lic.No/Date:0910062986 17.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

313	Case No.:45/21/82- ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01750/AM16/	RLA File :09/24/040/00392/AM16/	Lic.No/Date:0910062991 17.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

314	Case No.:36/19/82- ALC4/2015	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01517/AM16/	RLA File :05/24/040/00439/AM16/	Lic.No/Date:0510396670 18.12.2015	Defer Date:14.06.2016

	Decision : Information has been called for from the firm by NC in its meeting No.02/Am17 and reply is awaited. The Committee accordingly deferred the case.		
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315	Case No.: 90/4/82- ALC4/2016	Party Name:BRUNDAVAN LABORATORIES PRIVATE LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00153/AM17/	RLA File :09/24/040/00556/AM16/	Lic.No/Date:0910063002 21.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

316	Case No.: 35/19/82- ALC4/2015	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01516/AM16/	RLA File :05/23/040/00396/AM16/	Lic.No/Date:0510396751 21.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

317	Case No.: 37/19/82- ALC4/2015	Party Name:JUBILANT GENERICS LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01518/AM16/	RLA File :05/23/040/00388/AM16/	Lic.No/Date:0510396753 21.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

318	Case No.: 33/19/82- ALC4/2015	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01514/AM16/	RLA File :05/24/040/00448/AM16/	Lic.No/Date:0510396777 21.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

319	Case No.: 54/21/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01759/AM16/	RLA File :09/24/040/00525/AM16/	Lic.No/Date:0910063015 21.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

320	Case No.: 61/21/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01766/AM16/	RLA File :09/24/040/00547/AM16/	Lic.No/Date:0910063018 21.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

321	Case No.: 93/19/82- ALC4/2015	Party Name:CURETECH SKINCARE	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01574/AM16/	RLA File :22/24/040/00051/AM16/	Lic.No/Date:2210015392 23.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

322	Case No.: 132/16/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01452/AM16/	RLA File :09/24/040/00563/AM16/	Lic.No/Date:0910063042 28.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

323	Case No.: 55/21/82- ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01760/AM16/	RLA File :09/24/040/00573/AM16/	Lic.No/Date:0910063035 28.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

324	Case No.: 21/19/82- ALC4/2015	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01501/AM16/	RLA File :05/23/040/00391/AM16/	Lic.No/Date:0510397095 29.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

325	Case No.: 34/21/82- ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01739/AM16/	RLA File :31/83/040/00128/AM16/	Lic.No/Date:3110065816 30.12.2015	Defer Date:14.06.2016
	Decision : Deferred .			

326	Case No.: 32/21/82- ALC4/2015	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01737/AM16/	RLA File :31/83/040/00135/AM16/	Lic.No/Date:3110065815 30.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

327	Case No.: 22/19/82- ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01502/AM16/	RLA File :05/23/040/00244/AM16/	Lic.No/Date:0510397137 30.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

328	Case No.: 23/19/82- ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01503/AM16/	RLA File :05/23/040/00260/AM16/	Lic.No/Date:0510397138 30.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

329	Case No.: 13/19/82- ALC4/2015	Party Name:MALLADI DRUGS & PHARMACEUTICALS	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
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	HQ File :01/82/050/01493/AM16/	RLA File :04/24/040/00213/AM16/	Lic.No/Date:0410161479 30.12.2015	Defer Date:14.06.2016
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/839/2015-PI(Norms) dated 18.05.2016, uploaded at the end of these minutes and deferred the case.			

330	Case No.: 40/21/82- ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01745/AM16/	RLA File :09/24/040/00559/AM16/	Lic.No/Date:0910063056 30.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

331	Case No.: 49/21/82- ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01754/AM16/	RLA File :09/24/040/00560/AM16/	Lic.No/Date:0910063055 30.12.2015	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

332	Case No.: 47/21/82- ALC4/2015	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01752/AM16/	RLA File :09/24/040/00570/AM16/	Lic.No/Date:0910063087 01.01.2016	Defer Date:14.06.2016
	Decision : Deferred .			

333	Case No.: 35/21/82- ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01740/AM16/	RLA File :31/83/040/00094/AM16/	Lic.No/Date:3110065843 01.01.2016	Defer Date:14.06.2016
	Decision : Deferred .			

334	Case No.: 33/21/82- ALC4/2015	Party Name:BALAJI AMINES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01738/AM16/	RLA File :31/83/040/00117/AM16/	Lic.No/Date:3110065848 05.01.2016	Defer Date:14.06.2016
	Decision : Deferred .			

335	Case No.: 137/16/82- ALC4/2015	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01457/AM16/	RLA File :34/24/040/00245/AM16/	Lic.No/Date:3410041783 05.01.2016	Defer Date:14.06.2016
	Decision : Deferred .			

336	Case No.: 68/21/82- ALC4/2015	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
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	HQ File :01/82/050/01773/AM16/	RLA File :08/24/040/00350/AM16/	Lic.No/Date:0810136965 06.01.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

337	Case No.:2/17/82- ALC4/2015	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01462/AM16/	RLA File :09/24/040/00571/AM16/	Lic.No/Date:0910063114 08.01.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

338	Case No.:1/17/82- ALC4/2015	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01461/AM16/	RLA File :09/24/040/00565/AM16/	Lic.No/Date:0910063113 08.01.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

339	Case No.:44/21/82- ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01749/AM16/	RLA File :09/24/040/00588/AM16/	Lic.No/Date:0910063107 08.01.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

340	Case No.:4/17/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01464/AM16/	RLA File :09/24/040/00598/AM16/	Lic.No/Date:0910063124 11.01.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

341	Case No.:5/17/82- ALC4/2015	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01465/AM16/	RLA File :30/24/040/00035/AM16/	Lic.No/Date:3010103695 11.01.2016	Defer Date:14.06.2016
	Decision : Deferred .			

342	Case No.:52/21/82- ALC4/2015	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/01757/AM16/	RLA File :09/24/040/00612/AM16/	Lic.No/Date:0910063118 11.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/557/2015-PI(Norms) dated 12.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

343	Case No.:58/21/82- ALC4/2015	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
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	HQ File :01/82/050/01763/AM16/	RLA File :09/24/040/00613/AM16/	Lic.No/Date:0910063119 11.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/557/2015-PI(Norms) dated 12.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

344	Case No.: 33/2/82- ALC4/2016	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00033/AM17/	RLA File :03/95/040/00737/AM16/	Lic.No/Date:0310801688 11.01.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

345	Case No.: 6/21/82- ALC4/2015	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01711/AM16/	RLA File :09/24/040/00602/AM16/	Lic.No/Date:0910063139 13.01.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

346	Case No.: 60/21/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01765/AM16/	RLA File :09/24/040/00581/AM16/	Lic.No/Date:0910063135 13.01.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

347	Case No.: 37/2/82- ALC4/2016	Party Name:ALKALOIDS CORPORATION	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00037/AM17/	RLA File :02/24/040/00181/AM16/	Lic.No/Date:0210206452 19.01.2016	Defer Date:14.06.2016
	Decision : Deferred .			

348	Case No.: 36/21/82- ALC4/2015	Party Name:AMOL PHARMACEUTICALS PVT. LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01741/AM16/	RLA File :13/24/040/00038/AM16/	Lic.No/Date:1310048100 20.01.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

349	Case No.: 4/21/82- ALC4/2015	Party Name:SHREE BANKEY BEHARI LAL AROMATICS	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01709/AM16/	RLA File :05/24/040/00521/AM16/	Lic.No/Date:0510397403 22.01.2016	Defer Date:14.06.2016
	Decision : Deferred .			

350	Case No.: 31/21/82- ALC4/2015	Party Name:BALAJI AMINES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
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	HQ File :01/82/050/01736/AM16/	RLA File :31/83/040/00148/AM16/	Lic.No/Date:3110065887 25.01.2016	Defer Date:14.06.2016
	Decision : Deferred .			

351	Case No.:24/21/82- ALC4/2015	Party Name: BEST VALUE CHEM PVT. LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01729/AM16/	RLA File :34/24/040/00267/AM16/	Lic.No/Date:3410041832 28.01.2016	Defer Date:14.06.2016
	Decision : Deferred .			

352	Case No.:88/4/82- ALC4/2016	Party Name: VAYA JAYANTHI DRUGS(P) LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00151/AM17/	RLA File :09/24/040/00630/AM16/	Lic.No/Date:0910063185 29.01.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

353	Case No.:8/21/82- ALC4/2015	Party Name: JUBILANT GENERICS LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01713/AM16/	RLA File :05/23/040/00438/AM16/	Lic.No/Date:0510397455 01.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

354	Case No.:39/21/82- ALC4/2015	Party Name: VISCUS OILS PVT. LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01744/AM16/	RLA File :56/24/040/00042/AM16/	Lic.No/Date:5610004823 01.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

355	Case No.:19/21/82- ALC4/2015	Party Name: EMCURE PHARMACEUTICALS LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01724/AM16/	RLA File :31/83/040/00153/AM16/	Lic.No/Date:3110065906 03.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

356	Case No.:13/21/82- ALC4/2015	Party Name: JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01718/AM16/	RLA File :05/23/040/00439/AM16/	Lic.No/Date:0510397481 03.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

357	Case No.:1/19/82- ALC4/2015	Party Name: AUROBINDO PHARMA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01481/AM16/	RLA File :09/24/040/00634/AM16/	Lic.No/Date:0910063213 04.02.2016	Defer Date:14.06.2016
	Decision :			

358	Case No.:12/21/82- ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01717/AM16/	RLA File :05/24/040/00543/AM16/	Lic.No/Date:0510397506 04.02.2016	Defer Date:14.06.2016
	Decision :			

359	Case No.:4/19/82- ALC4/2015	Party Name:ALPHAMED FORMULATIONS P LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01484/AM16/	RLA File :09/24/040/00628/AM16/	Lic.No/Date:0910063226 05.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

360	Case No.:25/21/82- ALC4/2015	Party Name:RONAK CHEMICALS	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01730/AM16/	RLA File :34/24/040/00274/AM16/	Lic.No/Date:3410041858 05.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

361	Case No.:26/21/82- ALC4/2015	Party Name:RONAK CHEMICALS	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01731/AM16/	RLA File :34/24/040/00273/AM16/	Lic.No/Date:3410041857 05.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

362	Case No.:14/21/82- ALC4/2015	Party Name:DHAMPUR SUGAR MILLS LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01719/AM16/	RLA File :05/23/040/00456/AM16/	Lic.No/Date:0510397521 08.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

363	Case No.:5/19/82- ALC4/2015	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01485/AM16/	RLA File :08/24/040/00291/AM16/	Lic.No/Date:0810137155 08.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

364	Case No.:62/4/82- ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00125/AM17/	RLA File :03/95/040/00568/AM16/	Lic.No/Date:0310802284 08.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

365	Case No.:11/21/82- ALC4/2015	Party Name:SUN PHARMACEUTICAL	Meet No/Date:4/82- ALC4/2016	Status:Case Deferred
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		INDUSTRIES LTD.,	24.05.2016	
	HQ File :01/82/050/01716/AM16/	RLA File :05/24/040/00534/AM16/	Lic.No/Date:0510397525 08.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

366	Case No.:85/19/82- ALC4/2015	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01566/AM16/	RLA File :52/24/040/00076/AM16/	Lic.No/Date:5210041759 09.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

367	Case No.:84/19/82- ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01565/AM16/	RLA File :09/24/040/00654/AM16/	Lic.No/Date:0910063231 09.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

368	Case No.:95/19/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01576/AM16/	RLA File :09/24/040/00639/AM16/	Lic.No/Date:0910063233 10.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

369	Case No.:96/19/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01577/AM16/	RLA File :09/24/040/00638/AM16/	Lic.No/Date:0910063234 10.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

370	Case No.:20/21/82- ALC4/2015	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01725/AM16/	RLA File :31/83/040/00155/AM16/	Lic.No/Date:3110065933 10.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

371	Case No.:8/2/82-ALC4/2016	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00008/AM17/	RLA File :34/24/040/00284/AM16/	Lic.No/Date:3410041870 10.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

372	Case No.:30/21/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01735/AM16/	RLA File :05/23/040/00467/AM16/	Lic.No/Date:0510397580 10.02.2016	Defer Date:14.06.2016

	Decision : Deferred for want of comments from DoP.		
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373	Case No.: 34/4/82- ALC4/2016	Party Name:ANUH PHARMA LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00097/AM17/	RLA File :03/94/040/00862/AM16/	Lic.No/Date:0310802461 11.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

374	Case No.: 97/19/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01578/AM16/	RLA File :09/24/040/00652/AM16/	Lic.No/Date:0910063248 11.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

375	Case No.: 36/2/82- ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00036/AM17/	RLA File :03/95/040/00870/AM16/	Lic.No/Date:0310802475 11.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

376	Case No.: 13/2/82- ALC4/2016	Party Name:AMI LIFESCIENCES P LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00013/AM17/	RLA File :34/24/040/00289/AM16/	Lic.No/Date:3410041874 12.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

377	Case No.: 35/4/82- ALC4/2016	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00098/AM17/	RLA File :03/94/040/00952/AM16/	Lic.No/Date:0310802542 12.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

378	Case No.: 101/19/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01582/AM16/	RLA File :09/24/040/00668/AM16/	Lic.No/Date:0910063275 16.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

379	Case No.: 5/2/82- ALC4/2016	Party Name:MAMTA POLYCOATS	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00005/AM17/	RLA File :34/24/040/00293/AM16/	Lic.No/Date:3410041887 16.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

380	Case No.: 55/2/82-	Party Name:MAHARSHI	Meet No/Date:4/82-	Status:Case
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	ALC4/2016	PHARMA CHEM PVT.LTD,	ALC4/2016 24.05.2016	Deferred
	HQ File :01/82/050/00055/AM17/	RLA File :08/24/040/00392/AM16/	Lic.No/Date:0810137224 17.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

381	Case No.:35/2/82- ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00035/AM17/	RLA File :03/95/040/00868/AM16/	Lic.No/Date:0310802660 17.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

382	Case No.:102/19/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01583/AM16/	RLA File :09/24/040/00666/AM16/	Lic.No/Date:0910063280 17.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

383	Case No.:52/2/82- ALC4/2016	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00052/AM17/	RLA File :05/23/040/00426/AM16/	Lic.No/Date:0510397651 18.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

384	Case No.:54/2/82- ALC4/2016	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00054/AM17/	RLA File :05/23/040/00487/AM16/	Lic.No/Date:0510397639 18.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

385	Case No.:20/4/82- ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00083/AM17/	RLA File :05/23/040/00469/AM16/	Lic.No/Date:0510397644 18.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

386	Case No.:22/4/82- ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00085/AM17/	RLA File :05/23/040/00471/AM16/	Lic.No/Date:0510397645 18.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

387	Case No.:23/4/82- ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
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	HQ File :01/82/050/00086/AM17/	RLA File :05/23/040/00470/AM16/	Lic.No/Date:0510397643 18.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

388	Case No.:34/2/82- ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00034/AM17/	RLA File :03/95/040/00888/AM16/	Lic.No/Date:0310802715 19.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

389	Case No.:9/2/82-ALC4/2016	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00009/AM17/	RLA File :34/24/040/00161/AM16/	Lic.No/Date:3410041915 22.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

390	Case No.:58/4/82- ALC4/2016	Party Name:AARTI DRUGS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00121/AM17/	RLA File :03/94/040/00911/AM16/	Lic.No/Date:0310802757 23.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

391	Case No.:32/4/82- ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Added
	HQ File :01/82/050/00095/AM17/	RLA File :03/94/040/00961/AM16/	Lic.No/Date:0310802807 23.02.2016	Defer Date:
	Decision : Deferred .			

392	Case No.:16/4/82- ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00079/AM17/	RLA File :05/24/040/00570/AM16/	Lic.No/Date:0510397697 23.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

393	Case No.:17/4/82- ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00080/AM17/	RLA File :05/24/040/00571/AM16/	Lic.No/Date:0510397698 23.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

394	Case No.:33/4/82- ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00096/AM17/	RLA File :03/94/040/00940/AM16/	Lic.No/Date:0310802838 24.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

395	Case No.:28/2/82- ALC4/2016	Party Name:MAC CHEM PRODUCTS (INDIA) PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00028/AM17/	RLA File :03/95/040/00858/AM16/	Lic.No/Date:0310802836 24.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

396	Case No.:27/2/82- ALC4/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00027/AM17/	RLA File :03/95/040/00874/AM16/	Lic.No/Date:0310802827 24.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

397	Case No.:22/2/82- ALC4/2016	Party Name:SANJIVANI PARANTERAL LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00022/AM17/	RLA File :03/95/040/00897/AM16/	Lic.No/Date:0310802826 24.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

398	Case No.:21/4/82- ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00084/AM17/	RLA File :05/24/040/00581/AM16/	Lic.No/Date:0510397709 24.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

399	Case No.:18/4/82- ALC4/2016	Party Name:VDH CHEM TECH PVT. LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00081/AM17/	RLA File :05/24/040/00550/AM16/	Lic.No/Date:0510397711 24.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

400	Case No.:15/4/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00078/AM17/	RLA File :05/23/040/00485/AM16/	Lic.No/Date:0510397721 25.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

401	Case No.:19/4/82- ALC4/2016	Party Name:SHREE BANKEY BEHARI LAL AROMATICS	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00082/AM17/	RLA File :05/24/040/00582/AM16/	Lic.No/Date:0510397715 25.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

402	Case No.:53/2/82- ALC4/2016	Party Name:CADILA PHARMACEUTICALS	Meet No/Date:4/82- ALC4/2016	Status:Case Deferred
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		LTD.	24.05.2016	
	HQ File :01/82/050/00053/AM17/	RLA File :08/24/040/00409/AM16/	Lic.No/Date:0810137314 26.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

403	Case No.:24/4/82- ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00087/AM17/	RLA File :05/23/040/00491/AM16/	Lic.No/Date:0510397731 26.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

404	Case No.:4/2/82-ALC4/2016	Party Name:RIDDHI PHARMA	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00004/AM17/	RLA File :34/24/040/00301/AM16/	Lic.No/Date:3410041924 26.02.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

405	Case No.:84/4/82- ALC4/2016	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00147/AM17/	RLA File :09/24/040/00648/AM16/	Lic.No/Date:0910063326 26.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

406	Case No.:43/2/82- ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00043/AM17/	RLA File :03/95/040/00948/AM16/	Lic.No/Date:0310802906 29.02.2016	Defer Date:14.06.2016
	Decision : Deferred .			

407	Case No.:6/2/82-ALC4/2016	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00006/AM17/	RLA File :34/24/040/00308/AM16/	Lic.No/Date:3410041932 01.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

408	Case No.:42/4/82- ALC4/2016	Party Name:FINE ORGANIC INDUSTRIES PVT. LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00105/AM17/	RLA File :03/94/040/01001/AM16/	Lic.No/Date:0310802950 01.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

409	Case No.:42/2/82- ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00042/AM17/	RLA File :03/95/040/00939/AM16/	Lic.No/Date:0310802934 01.03.2016	Defer Date:14.06.2016

	Decision : Deferred .			
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410	Case No.:14/2/82-ALC4/2016	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00014/AM17/	RLA File :34/24/040/00221/AM16/	Lic.No/Date:3410041935 01.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

411	Case No.:38/2/82-ALC4/2016	Party Name:WANBURY LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00038/AM17/	RLA File :03/95/040/00920/AM16/	Lic.No/Date:0310802986 02.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

412	Case No.:28/4/82-ALC4/2016	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00091/AM17/	RLA File :03/94/040/00959/AM16/	Lic.No/Date:0310803032 03.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

413	Case No.:31/4/82-ALC4/2016	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/00094/AM17/	RLA File :03/94/040/01021/AM16/	Lic.No/Date:0310803037 03.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/739/2015-PI(Norms) dated 26.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

414	Case No.:29/4/82-ALC4/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00092/AM17/	RLA File :03/94/040/01004/AM16/	Lic.No/Date:0310803038 03.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

415	Case No.:1/21/82-ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01706/AM16/	RLA File :09/24/040/00702/AM16/	Lic.No/Date:0910063354 03.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

416	Case No.:30/4/82-ALC4/2016	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00093/AM17/	RLA File :03/94/040/01022/AM16/	Lic.No/Date:0310803061 04.03.2016	Defer Date:14.06.2016

	Decision : Deferred for want of comments from DoP.			
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417	Case No.:3/4/82-ALC4/2016	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00066/AM17/	RLA File :05/23/040/00502/AM16/	Lic.No/Date:0510397820 04.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

418	Case No.:50/2/82-ALC4/2016	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00050/AM17/	RLA File :05/24/040/00597/AM16/	Lic.No/Date:0510397827 04.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DBT			

419	Case No.:66/4/82-ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00129/AM17/	RLA File :04/24/040/00257/AM16/	Lic.No/Date:0410161685 04.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

420	Case No.:67/4/82-ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00130/AM17/	RLA File :04/24/040/00256/AM16/	Lic.No/Date:0410161684 04.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

421	Case No.:68/4/82-ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00131/AM17/	RLA File :04/24/040/00255/AM16/	Lic.No/Date:0410161683 04.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

422	Case No.:40/4/82-ALC4/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00103/AM17/	RLA File :03/94/040/01017/AM16/	Lic.No/Date:0310803105 07.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

423	Case No.:41/4/82-ALC4/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00104/AM17/	RLA File :03/94/040/01018/AM16/	Lic.No/Date:0310803103 07.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

424	Case No.:57/4/82-	Party Name:CLARIANT	Meet No/Date:4/82-	Status:Case
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	ALC4/2016	INDIA LIMITED	ALC4/2016 24.05.2016	Deferred
	HQ File :01/82/050/00120/AM17/	RLA File :03/94/040/01041/AM16/	Lic.No/Date:0310803137 08.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

425	Case No.:26/2/82- ALC4/2016	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00026/AM17/	RLA File :03/95/040/00672/AM16/	Lic.No/Date:0310803128 08.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

426	Case No.:23/2/82- ALC4/2016	Party Name:MERCK LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00023/AM17/	RLA File :03/95/040/00936/AM16/	Lic.No/Date:0310803135 08.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

427	Case No.:7/2/82-ALC4/2016	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00007/AM17/	RLA File :34/24/040/00323/AM16/	Lic.No/Date:3410041954 08.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

428	Case No.:56/4/82- ALC4/2016	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00119/AM17/	RLA File :03/94/040/01040/AM16/	Lic.No/Date:0310803170 09.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

429	Case No.:55/4/82- ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00118/AM17/	RLA File :03/94/040/01044/AM16/	Lic.No/Date:0310803171 09.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

430	Case No.:30/2/82- ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00030/AM17/	RLA File :03/95/040/00940/AM16/	Lic.No/Date:0310803176 09.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

431	Case No.:31/2/82- ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310803177	Defer

	:01/82/050/00031/AM17/	:03/95/040/00931/AM16/	09.03.2016	Date:14.06.2016
	Decision : Deferred .			

432	Case No.:3/2/82-ALC4/2016	Party Name:RONAK CHEMICALS	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00003/AM17/	RLA File :34/24/040/00329/AM16/	Lic.No/Date:3410041957 09.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

433	Case No.:29/2/82-ALC4/2016	Party Name:RUSAN PHARMA LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00029/AM17/	RLA File :03/95/040/00924/AM16/	Lic.No/Date:0310803186 09.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

434	Case No.:39/4/82-ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00102/AM17/	RLA File :03/94/040/00973/AM16/	Lic.No/Date:0310803223 10.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

435	Case No.:58/2/82-ALC4/2016	Party Name:CHIOS PHARMA	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00058/AM17/	RLA File :22/24/040/00115/AM16/	Lic.No/Date:2210015444 11.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

436	Case No.:59/2/82-ALC4/2016	Party Name:CHIOS PHARMA	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00059/AM17/	RLA File :22/24/040/00112/AM16/	Lic.No/Date:2210015443 11.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

437	Case No.:25/2/82-ALC4/2016	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00025/AM17/	RLA File :03/95/040/00953/AM16/	Lic.No/Date:0310803237 11.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

438	Case No.:24/2/82-ALC4/2016	Party Name:SCOPE CHEMICALS PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00024/AM17/	RLA File :03/95/040/00955/AM16/	Lic.No/Date:0310803229 11.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

439	Case No.:38/4/82-ALC4/2016	Party Name:AIMS IMPEX PVT. LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00101/AM17/	RLA File :03/94/040/01049/AM16/	Lic.No/Date:0310803267 14.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

440	Case No.:25/4/82-ALC4/2016	Party Name:ENVEE DRUGS PVT LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00088/AM17/	RLA File :34/24/040/00334/AM16/	Lic.No/Date:3410041974 14.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

441	Case No.:27/4/82-ALC4/2016	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00090/AM17/	RLA File :03/94/040/00981/AM16/	Lic.No/Date:0310803290 14.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

442	Case No.:82/4/82-ALC4/2016	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00145/AM17/	RLA File :03/95/040/00967/AM16/	Lic.No/Date:0310803283 14.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

443	Case No.:51/2/82-ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00051/AM17/	RLA File :08/24/040/00440/AM16/	Lic.No/Date:0810137433 15.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

444	Case No.:37/4/82-ALC4/2016	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00100/AM17/	RLA File :03/94/040/00962/AM16/	Lic.No/Date:0310803341 15.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

445	Case No.:26/4/82-ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00089/AM17/	RLA File :03/94/040/01057/AM16/	Lic.No/Date:0310803376 16.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

446	Case No.:7/4/82-ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:4/82-ALC4/2016	Status:Case Deferred
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			24.05.2016	
	HQ File :01/82/050/00070/AM17/	RLA File :05/23/040/00468/AM16/	Lic.No/Date:0510397952 17.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

447	Case No.:13/4/82- ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00076/AM17/	RLA File :05/23/040/00390/AM16/	Lic.No/Date:0510397953 17.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

448	Case No.:12/4/82- ALC4/2016	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00075/AM17/	RLA File :05/24/040/00613/AM16/	Lic.No/Date:0510397962 17.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

449	Case No.:9/4/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00072/AM17/	RLA File :05/24/040/00603/AM16/	Lic.No/Date:0510397956 17.03.2016	Defer Date:14.06.2016
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/781/2015-PI(Norms) dated 26.04.2016, uploaded at the end of these minutes and deferred the case.			

450	Case No.:10/4/82- ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00073/AM17/	RLA File :05/24/040/00554/AM16/	Lic.No/Date:0510397955 17.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

451	Case No.:54/4/82- ALC4/2016	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/00117/AM17/	RLA File :03/94/040/01090/AM16/	Lic.No/Date:0310803438 18.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/739/2015-PI(Norms) dated 23.02.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

452	Case No.:14/4/82- ALC4/2016	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00077/AM17/	RLA File :05/23/040/00526/AM16/	Lic.No/Date:0510397978 18.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

453	Case No.:52/4/82-ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00115/AM17/	RLA File :03/94/040/01085/AM16/	Lic.No/Date:0310803441 18.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

454	Case No.:5/4/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00068/AM17/	RLA File :05/23/040/00544/AM16/	Lic.No/Date:0510397982 18.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

455	Case No.:8/4/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00071/AM17/	RLA File :05/23/040/00541/AM16/	Lic.No/Date:0510397985 18.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

456	Case No.:85/4/82-ALC4/2016	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00148/AM17/	RLA File :09/24/040/00742/AM16/	Lic.No/Date:0910063432 18.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

457	Case No.:46/2/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00046/AM17/	RLA File :08/24/040/00431/AM16/	Lic.No/Date:0810137474 21.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

458	Case No.:48/2/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00048/AM17/	RLA File :08/24/040/00430/AM16/	Lic.No/Date:0810137473 21.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

459	Case No.:36/4/82-ALC4/2016	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00099/AM17/	RLA File :03/94/040/01056/AM16/	Lic.No/Date:0310803468 21.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

460	Case No.:51/4/82-ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
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	HQ File :01/82/050/00114/AM17/	RLA File :03/94/040/01086/AM16/	Lic.No/Date:0310803470 21.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

461	Case No.:4/4/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00067/AM17/	RLA File :05/23/040/00543/AM16/	Lic.No/Date:0510397989 21.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

462	Case No.:6/4/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00069/AM17/	RLA File :05/23/040/00542/AM16/	Lic.No/Date:0510397988 21.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

463	Case No.:11/4/82- ALC4/2016	Party Name:OTSUKA CHEMICAL INDIA PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00074/AM17/	RLA File :05/24/040/00612/AM16/	Lic.No/Date:0510397994 21.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

464	Case No.:53/4/82- ALC4/2016	Party Name:ANUH PHARMA LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00116/AM17/	RLA File :03/94/040/01066/AM16/	Lic.No/Date:0310803494 22.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

465	Case No.:47/2/82- ALC4/2016	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00047/AM17/	RLA File :08/24/040/00444/AM16/	Lic.No/Date:0810137475 22.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

466	Case No.:81/4/82- ALC4/2016	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00144/AM17/	RLA File :03/95/040/00984/AM16/	Lic.No/Date:0310803500 22.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

467	Case No.:48/4/82- ALC4/2016	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00111/AM17/	RLA File :03/94/040/01067/AM16/	Lic.No/Date:0310803525 23.03.2016	Defer Date:14.06.2016

	Decision : Deferred .			
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468	Case No.: 49/4/82- ALC4/2016	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00112/AM17/	RLA File :03/94/040/01046/AM16/	Lic.No/Date:0310803524 23.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

469	Case No.: 50/4/82- ALC4/2016	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00113/AM17/	RLA File :03/94/040/01070/AM16/	Lic.No/Date:0310803526 23.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

470	Case No.: 63/4/82- ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00126/AM17/	RLA File :03/94/040/01037/AM16/	Lic.No/Date:0310803569 28.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

471	Case No.: 47/4/82- ALC4/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00110/AM17/	RLA File :03/94/040/01078/AM16/	Lic.No/Date:0310803568 28.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

472	Case No.: 60/2/82- ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01863/AM16/	RLA File :09/24/040/00710/AM16/	Lic.No/Date:0910063454 29.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

473	Case No.: 46/4/82- ALC4/2016	Party Name:AVIGNON EXIM PVT.LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00109/AM17/	RLA File :03/94/040/01109/AM16/	Lic.No/Date:0310803597 29.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

474	Case No.: 45/4/82- ALC4/2016	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/00108/AM17/	RLA File :03/94/040/01115/AM16/	Lic.No/Date:0310803599 29.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/632/2015-PI(Norms) dated 19.02.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP			

	Vol.1. RA concerned may take necessary action as per decision of NC.
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475	Case No.: 80/4/82- ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00143/AM17/	RLA File :03/95/040/01007/AM16/	Lic.No/Date:0310803591 29.03.2016	Defer Date:14.06.2016
	Decision : Deferred .			

476	Case No.: 63/2/82- ALC4/2016	Party Name:HETERO DRUGS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/01866/AM16/	RLA File :09/24/040/00769/AM16/	Lic.No/Date:0910063463 30.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

477	Case No.: 75/4/82- ALC4/2016	Party Name:UNIMAX LABORATORIES PVT.LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/00138/AM17/	RLA File :03/95/040/00992/AM16/	Lic.No/Date:0310803643 30.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/836/2015-PI(Norms) dated 28.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

478	Case No.: 43/4/82- ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00106/AM17/	RLA File :03/94/040/01108/AM16/	Lic.No/Date:0310803663 31.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

479	Case No.: 69/4/82- ALC4/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00132/AM17/	RLA File :04/24/040/00275/AM16/	Lic.No/Date:0410161762 31.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

480	Case No.: 76/4/82- ALC4/2016	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00139/AM17/	RLA File :03/95/040/01015/AM16/	Lic.No/Date:0310803674 31.03.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

481	Case No.: 65/4/82- ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0410161772	Defer

	:01/82/050/00128/AM17/	:04/24/040/00283/AM16/	01.04.2016	Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

482	Case No.:79/4/82-ALC4/2016	Party Name:MAKSON INDUSTRIES PVT. LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00142/AM17/	RLA File :03/95/040/01000/AM16/	Lic.No/Date:0310803763 04.04.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from MSME.			

483	Case No.:77/4/82-ALC4/2016	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00140/AM17/	RLA File :03/95/040/00001/AM17/	Lic.No/Date:0310803752 04.04.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

484	Case No.:92/4/82-ALC4/2016	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00155/AM17/	RLA File :29/24/040/00010/AM16/	Lic.No/Date:2910025244 06.04.2016	Defer Date:14.06.2016
	Decision : Deferred .			

485	Case No.:72/4/82-ALC4/2016	Party Name:PRASOL CHEMICALS LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00135/AM17/	RLA File :03/95/040/00981/AM16/	Lic.No/Date:0310803838 07.04.2016	Defer Date:14.06.2016
	Decision : Deferred .			

486	Case No.:83/4/82-ALC4/2016	Party Name:PRASOL CHEMICALS LIMITED	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00146/AM17/	RLA File :03/95/040/00982/AM16/	Lic.No/Date:0310803855 07.04.2016	Defer Date:14.06.2016
	Decision : Deferred .			

487	Case No.:73/4/82-ALC4/2016	Party Name:SUPRIYA LIFESCIENCE LTD	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00136/AM17/	RLA File :03/95/040/00301/AM16/	Lic.No/Date:0310803874 11.04.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

488	Case No.:71/4/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:4/82-ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00134/AM17/	RLA File :03/95/040/00020/AM17/	Lic.No/Date:0310803870 11.04.2016	Defer Date:14.06.2016
	Decision : Deferred.			

489	Case No.: 74/4/82- ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00137/AM17/	RLA File :03/95/040/00021/AM17/	Lic.No/Date:0310803871 11.04.2016	Defer Date:14.06.2016
	Decision : Deferred.			

490	Case No.: 78/4/82- ALC4/2016	Party Name:MAKSON INDUSTRIES PVT. LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00141/AM17/	RLA File :03/95/040/00999/AM16/	Lic.No/Date:0310803899 12.04.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from MSME.			

491	Case No.: 66/2/82- ALC4/2016	Party Name:ENCEE AROMATICS PVT. LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00060/AM17/	RLA File :32/24/040/00043/AM16/	Lic.No/Date:3210077862 13.04.2016	Defer Date:14.06.2016
	Decision : Deferred .			

492	Case No.: 87/4/82- ALC4/2016	Party Name:PI INDUSTRIES LTD	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00150/AM17/	RLA File :13/24/040/00054/AM16/	Lic.No/Date:1310048210 13.04.2016	Defer Date:14.06.2016
	Decision : Deferred .			

493	Case No.: 86/4/82- ALC4/2016	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00149/AM17/	RLA File :52/24/040/00001/AM17/	Lic.No/Date:5210041862 19.04.2016	Defer Date:14.06.2016
	Decision : Deferred .			

494	Case No.: 67/2/82- ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00061/AM17/	RLA File :09/24/040/00014/AM17/	Lic.No/Date:0910063515 19.04.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

495	Case No.: 68/2/82- ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00062/AM17/	RLA File :09/24/040/00019/AM17/	Lic.No/Date:0910063520 19.04.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

496	Case No.: 69/2/82- ALC4/2016	Party Name:ALMELO PRIVATE LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
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	HQ File :01/82/050/00063/AM17/	RLA File :09/24/040/00739/AM16/	Lic.No/Date:0910063533 21.04.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

497	Case No.:1/4/82-ALC4/2016	Party Name:GRANULES INDIA LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/00064/AM17/	RLA File :09/24/040/00026/AM17/	Lic.No/Date:0910063553 26.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/746/2015-PI(Norms) dated 07.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

498	Case No.:2/4/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/00065/AM17/	RLA File :09/24/040/00054/AM17/	Lic.No/Date:0910063594 07.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/823/2015-PI(Norms) dated April 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

499	Case No.:93/4/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/00156/AM17/	RLA File :09/24/040/00059/AM17/	Lic.No/Date:0910063612 10.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/823/2015-PI(Norms) dated April 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

500	Case No.:95/4/82-ALC4/2016	Party Name:AIMS IMPEX PVT. LTD.,	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00158/AM17/	RLA File :03/94/040/00129/AM17/	Lic.No/Date:0310804639 12.05.2016	Defer Date:14.06.2016
	Decision : Deferred.			

501	Case No.:94/4/82-ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Deferred
	HQ File :01/82/050/00157/AM17/	RLA File :09/24/040/00018/AM17/	Lic.No/Date:0910063620 12.05.2016	Defer Date:14.06.2016
	Decision : Deferred for want of comments from DoP.			

502	Case No.:96/4/82-ALC4/2016	Party Name:HONOUR LAB LIMITED	Meet No/Date:4/82- ALC4/2016 24.05.2016	Status:Case Approved
	HQ File :01/82/050/00159/AM17/	RLA File :09/24/040/00779/AM16/	Lic.No/Date:0910063631 17.05.2016	Defer Date:

Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/692/2015-PI(Norms) dated 26.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.
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**Manual Agenda of NC Meeting No. 4/82/2017
Scheduled to be held on 24.05.2016**

Case No. B- 01 M.No.4/AM-17 Date 24.05.2016	M/s. Mangalam Drugs and Organics Ltd File No. 01/82/050/00575/AM16 RLA No 03/95/040/01037/AM15 Adv.Auth. No. 0310794511 dated 11.03.2015
Decision:The firm has stated that end use of TMOA was not elaborated with technical details. They have now furnished the justification. Representative of DoP informed that in fresh cases they are allowing TMOA on the basis of comparison with other companies. It was decided to ask the firm as to whether there are other cases of this nature.	

Case No. B- 02 M.No.4/AM-17 Date 24.05.2016	M/s. Mehta API Pvt Ltd File No. 01/82/050/00303/AM14 RLA No 03/95/040/00020/AM14 Adv.Auth. No. 0310730905 dated 09.04.2013
Decision: The Committee considered this case for amendment in the description of import item as per agenda. The Committee decided to amend the description of import item to read as "Erythromycin Thiocyanate (TIOA).	

Case No. B- 03 M.No.4/AM-17 Date 24.05.2016	M/s. Metropolitan Eximchem Ltd File No. 01/82/050/01085/AM14 RLA No 03/95/040/00736/AM14 Adv.Auth. No. 0310762602 dated 16.01.2015
Decision: The Committee considered this case for amendment in the description of export item as per agenda. The comments of DCPC were not received. DCPC may send their comments before the next meeting, scheduled to be after approximately 15 days, and if nothing is received from DCPC, the Committee would decide the matter on the basis of records available.	

Case No. B- 04 M.No.4/AM-17 Date 24.05.2016	M/s. Prasol Chemicals Ltd File No. 01/82/050/00989/AM14 Adv.Auth. No. 0310757684 dated 12.11.2013 Adv Auth. No. 0310649496 dated 19.08.2011
Decision:The Committee considered this case for revision of norms as per agenda. The Committee decided to revise the norms based on the recommendation of D/o C&PC forwarded vide U.O.No.14010/107/2011-Ch-II dated 12.01.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.	

Case No. B- 05 M.No.4/AM-17	M/s. RA Chem Pharma Ltd File No. 01/82/050/00700/AM15
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Date 24.05.2016	RLA No 09/24/040/00198/AM15 Adv.Auth. No. 0910060661 dated 14.07.2014
Decision: The Committee considered this case for ratification of norms as per agenda. The Committee decided to defer the case for want of comments from DoP.	

Case No. B- 06 M.No.4/AM-17 Date 24.05.2016	M/s. Indoco Remedies Ltd File No. 01/82/050/00769/AM15 File No. 01/82/050/00778/AM15 File No. 01/82/050/00784/AM15 File No. 01/82/050/00203/AM16 Adv.Auth. No. 09310785225 dated 12.06.2014 Adv.Auth. No. 09310782942 dated 26.05.2014 Adv.Auth. No. 09310782171 dated 20.05.2014 Adv.Auth. No. 09310792676 dated 08.01.2015
Decision: The Committee considered this case for revision of norms as per agenda. It was noted that if the viscosity of the item is indeed very high as stated by the applicant, the wastage involved would be more. The consumption data certified by Customs certifies the wastage to be more than 20%. The Committee decided to call for technical details of Viscosity support by technical literature, Master Batch Formula and Batch Log sheet for recent 5 batches.	

04/AM-17
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F. No.35011/631/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 12 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Hetero Drugs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/802/AM-15/DES-3/939 dated the 1/1/15 vide which application from M/s Hetero Drugs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Famciclovir**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	2-amino-6-chloro-purine	1.11kg
2	Triethyl-3-bromopropane-1,1,1-tricarboxylate	2.55kg
3	Dimethyl formamide	4.00kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

GU/AM-17
(127)

F. No.35011/775/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 2, May 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Indoco Remedies Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1379/AM-16/DES-3/1424 dated the 11/1/16 vide which application from M/s Indoco Remedies Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ciprofloxacin Ophthalmic Solution 3.5mg/ml, 5ml or 2.5ml Bottle**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended
1	Ciprofloxacin Hcl	17.48mg/5ml Bottle OR 8.74mg/2.5ml Bottle

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/732/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: 28 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Posy Pharmachem Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/609/AM-16/DES-3/731 dated the 7/8/15 vide which application from M/s Posy Pharmachem Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Sodium Citrate BP/USP**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Citric Acid Monohydrate	0.68kg
2	Caustic Soda Flakes/Pearls	0.421kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/766/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Zim Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1150/AM-16/DES-3/1284 dated the 16/12/15 vide which application from M/s Zim Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Azithromycin for oral suspension 200mg/5ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Azithromycin USP	0.078kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/781/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Sun Pharmaceutical Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1295/AM-16/DES-3/1237 dated the 15/12/15 vide which application from M/s Sun Pharmaceutical Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clarithromycin Carbomer Granules 43.75%/44%**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

- 1) Copy of valid DML for above export product.
- 2) Copy of Master-Batch formula duly certified by Q.C. incharge.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/874/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Siddharth Carbochem Products Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1563/AM-16/DES-3/1646 dated the 26/2/16 vide which application from M/s Siddharth Carbochem Products Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Methyl Salicylate IP/BP/EP/USP**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1. Complete technical detail as per appendix-33 showing chemical reaction, % yield on molar basis etc.
 2. Whether the export product is pharma grade or Technical grade, may be specified vis-à-vis the export description given in the application.
2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/704/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 29, April 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s FDC Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/995/AM-16/DES-3/1131 dated the 26/11/15 vide which application from M/s FDC Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Gentamicin Ear/Eye drops 5ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended
1	Gentamicin Sulphate	0.0255gm/5ml pack

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

04
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F. No.35011/761/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 5, May 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Fermenta Biotech Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1078/AM-16/DES-3/1191 dated the 9/12/15 vide which application from M/s Fermenta Biotech Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ergocalciferol oral solution USP (vitamin D2 1.0 to 4.0 MIU in edible oil-soyabean/corn/arachis/MCT oil)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1. The firm has shown wide range of Vitamin D2 in the export product. Specific strength of the oral solution in terms of Vitamin D2 may be furnished.
 2. Detailed working on the norms applied may also be given.
2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/753/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 5, May 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Infinity Labs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1055/AM-16/DES-3/1363 dated the 21/12/15 vide which application from M/s Infinity Labs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Levofloxacin Hemihydrate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Levofloxacin Q acid	0.8571kg
2	N-methyl piperazine	0.432kg
3	Dimethyl sulfoxide	0.2193kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/696/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: 18 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of **M/s Jodas Expoim Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/658/AM-16/DES-3/802 dated the 14/8/15 vide which application from M/s Jodas Expoim Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Vancomycin injections 500mg/10ml and 1gm/20ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Vancomycin Hcl EP Sterile	1.077gm/vial

Note:- The firm has not produced DML for 500mg injection.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/773/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of **M/s Kopran Research Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1072/AM-16/DES-3/1180 dated the 9/12/15 vide which application from M/s Kopran Research Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clarithromycin Granules 43%**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call copy of Master-Batch formula from the firm for the above export item duly Certified by their Q.C. Incharge.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/784/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 29, April 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Venus Remedies Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1020/AM-16/DES-3/1405 dated the 11/1/16 vide which application from M/s Venus Remedies Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefoperazone and Sulbactam for injection 1gm/2gm**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended	
		For 1gm injection	For 2gm injection
1	Sulbactam Sodium Sterile USP	557.143mg	1115.929mg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/751/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 5, May 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Astec Life Sciences Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1090/AM-16/DES-3/1348 dated the 10/2/16 vide which application from M/s Astec Life Sciences Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Tebuconazole**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

As per literature, Tebuconazole is a triazole fungicide used agriculturally to treat plant pathogenic fungi.

As such DoP is not concerned. DGFT may refer this case to Deptt. of Chemical & Petrochemical.

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/751/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 5, May 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Astec Life Sciences Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1089/AM-16/DES-3/1372 dated the 21/12/15 vide which application from M/s Astec Life Sciences Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Dextrinol**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

As per literature, these dextrin's are water-soluble glues used in adhesive, food processing, textile finishing etc.

As such DoP is not concerned. DGFT may refer this case to Deptt. of Chemical & Petrochemical.

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/775/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 2, May 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Indoco Remedies Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1365/AM-16/DES-3/1506 dated the 12/1/16 vide which application from M/s Indoco Remedies Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Azelastine Hydrochloride Ophthalmic Solution 0.05%, 6ml Bottle**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended
1	Azelastine Hcl	3.15mg/6ml Bottle
2	Eye Drop Bottle	Relevant, As per packing policy
3	Eye Drop Cap	Relevant, As per packing policy
4	Eye Drop Insert	Relevant, As per packing policy

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

04
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F. No.35011/762/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 5, May 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Archimedis Laboratories Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1101/AM-16/DES-3/1315 dated the 16/12/15 vide which application from M/s Archimedis Laboratories Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **2,4-dihydro-4-[4-[(4-hydroxy phenyl)-1-piperazinyl]phenyl]-2-(1-methyl propyl)-3H-1,2,4-triazol-3-one**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Phenyl chloro formate	1.16kg
2	Triethyl ortho formate	2.67kg
3	Dimethyl formamide	4.44kg
4	Dimethyl sulfoxide	1.75kg
5	chloroform	1.83kg

Other inputs applied by the firm are shown indigenous ^{in their} annual consumption report for 9000kg product ~~the~~ total export quantity.

2. This issues with the approval of competent authority.


(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/742/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 29, April 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Optimus Drugs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1261/AM-16/DES-3/1288 dated the 16/12/15 vide which application from M/s Optimus Drugs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Sofosbuvir**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	2-deoxy-2-fluoro-2-C-methyluridine	0.90kg
2	N-[(S)-(2,3,4,5,6-pentafluorophenoxy)phenoxyphosphinyl]-L-alanine 1-methyl ethyl ester	1.92kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

240

F. No.35011/831/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 18 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of **M/s Archimedis Labs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1115/AM-16/DES-3/1499 dated the 12/1/16 vide which application from M/s Archimedis Labs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cis-[2-[2,4-dichlorophenyl]2-[1H-1,2,4-triazole-1ylmethyl-1-3-dioxalan-4-yl] methanol**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Cis bromobenzoate	2.22kg
2	1,2,4-triazole	0.61kg
3	Dimethyl sulfoxide	1.35kg
4	Potassium carbonate	0.69kg
5	Caustic soda flakes	0.40kg
6	Toluene	0.93kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/871/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s MSN Pharmachem Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1525/AM-16/DES-3/1695 dated the 19/2/16 vide which application from M/s MSN Pharmachem Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Atorvastatin Calcium**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg of export
1	(4R-Cis)-1,1-dimethylethyl-6-cyanomethyl-2,2-dimethyl-1,3-dioxane-4-acetate	0.708kg
2	Methanol	6.225kg
3	Methyl isobutyryl acetate	1.423kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/841/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 18 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Indoco Remedies Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1534/AM-16/DES-3/1678 dated the 19/2/16 vide which application from M/s Indoco Remedies Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Allopurinol 100mg & 300mg Tablets**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	For Export of 1No. Tablet	
		100mg	300mg
1	Allopurinol <i>in 100 mg. as per 510~</i> <i>in 300 mg. as per 510~</i>	102mg	306mg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/839/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 18 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of **M/s Malladi Drugs & Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1486/AM-16/DES-3/1682 dated the 19/2/16 vide which application from M/s Malladi Drugs & Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **N-t-BOC-Trans-4-Hydroxy-L-Proline**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Trans-4-hydroxy-L-Proline	0.886kg
2	Di-tert butyldicarbonate	1.51kg
3	Ethyl Acetate	2.635kg
4	Causticsoda flakes	0.30kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/658/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 12 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Hetero Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1751/AM-15/DES-3/1901 dated the 30/3/16 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **L-Valine Methyl Ester Hydrochloride**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	L-Valine	0.77kg
2	Thionyl Chloride	0.94kg
3	Methanol	0.96kg
4	Acetone	0.96kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

04
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F. No.35011/839/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 18 May, 2016

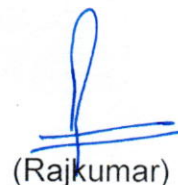
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of **M/s Malladi Drugs & Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1493/AM-16/DES-3/1680 dated the 19/2/16 vide which application from M/s Malladi Drugs & Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(4S,5R)-(-)-4-methyl-5-phenyl-2-oxazolidinone(chiral oxazolidinone)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details form the firm viz:-

1. Complete technical detail as per appendix-33.
 2. Past production vis-à-vis actual consumption of all imported inputs duly certified by Central Excise Authorities.
2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/557/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 12 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Metrochem API Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1757/AM-16/DES-3/1898 dated the 30/3/16 vide which application from M/s Metrochem API Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Esomeprazole Magnesium Pellets 8.5%**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	3,5 Lutidine	0.0962kg
2	Methylene chloride	0.537kg
3	Methanol	0.694kg
4	Toluene	0.4353kg
5	Actic acid	0.131kg
6	Acetone	0.1717 kg
7	Ammonium persulphate	0.099kg
8	Hydroxy propyl methyl cellulose (HPMC-E5)	0.05839kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

343

F. No.35011/557/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 12 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Metrochem API Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1763/AM-16/DES-3/1894 dated the 30/3/16 vide which application from M/s Metrochem API Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Esomeprazole Magnesium**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	3,5 Lutidine	1.12kg
2	Methylene chloride	6.25kg
3	Methanol	8.08kg
4	Toluene	5.07kg
5	Actic acid	1.53kg
6	Acetone	2.00kg
7	Ammonium persulphate	1.165kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/739/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

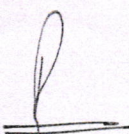
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Glenmark Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1633/AM-16/DES-3/1819 dated the 15/3/16 vide which application from M/s Glenmark pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Mometasone Furoate 50mcg + Azelastine Hcl 140mcg,150MD**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended
1	Mometasone Furoate BP (Micronized)	7.65mg/pack
2	Azelastine Hcl BP	21.42mg/pack

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/781/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Sun Pharmaceutical Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1438/AM-16/DES-3/1407 dated the 11/1/16 vide which application from M/s Sun Pharmaceutical Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clarithromycin Carbomer Granules 27.5/28%**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

- 1) Copy of valid DML for above export product.
- 2) Copy of Master-Batch formula duly certified by Q.C. incharge.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

451

F. No.35011/739/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 23 February, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Glenmark Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1549/AM-16/DES-3/1669 dated the 19/2/16 vide which application from M/s Glenmark Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of Amiodarone Hcl. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Norms Recommended for 1kg Export
✓1.	2-Butyl-3-(3,5-Diiodo-4-Hydroxybenzoyl) Benzofuran	0.9135kg
✓2.	N,N Diethy-2-Chloroethylamine Hcl	0.315kg
3.	Potassium Carbonate	0.694kg
4.	Isopropyl Alcohol	2.70kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/632/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: 19 February, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s IPCA Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1390/AM-16/DES-3/1503 dated the 12/1/16 vide which application from M/s. IPCA Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of Pyrantel Pamoate. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Norms Recommended for 1kg Export
1.	Thiophene-2-Aldehyde	0.30kg
2.	Bon Acid	0.77kg
3.	Isopropyl Alcohol	0.32kg
4.	Citric Acid	0.45kg
5.	Acetonitrile	0.28kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/836/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 28 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Unimax Labs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1369/AM-16/DES-3/1473 dated the 12/1/13 vide which application from M/s Unimax Labs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Dexamethasone Sodium Phosphate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Dexamethasone	0.78kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/746/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 7 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Granules India Ltd.**

The undersigned is directed to refer to DGFT U.O.No.01/82/50/1283/AM-16/DES-3/1329 dated the 18/12/15 vide which application from M/s Granules India Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(2S,5R)-5-fluorocytosine-1-YL-[1,3]-oxathiolane-2-carboxylic acid menthyl ester (FCE)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Glyoxalic acid 50%	0.68kg
2	Cyclohexane	1.227kg
3	2,5-dihydroxy-1,4-dithiane	0.28kg
4	5-fluoro cytosine	0.50kg
5	Methylene chloride	3.671kg
6	HMDS	0.53kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

498

F. No.35011/823/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: April, 2016

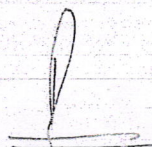
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Hetero Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1451/AM-16/DES-3/1807 dated the 15/3/16 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **4-amino-N-(2R,3S)(3-amino-2-hydroxy-4-phenyl-butyl)-N-isobutylbenzene sulfonamide**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	(2S,3S)-3-(tert.butoxycarbonyl amino)-1,2-epoxy-4-phenyl butane	0.91kg
2	Isobutyl amine	0.98kg
3	Isopropyl alcohol	6.20kg
4	Methanol	2.37kg

2. This issues with the approval of competent authority.



(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/823/2015-PI (Norms)

Government of India

Ministry of Chemical & Fertilizers

Department of Pharmaceuticals

Udyog Bhawan, New Delhi,

Dated: April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Hetero Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1314/AM-16/DES-3/1808 dated the 15/3/16 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Daclatasvir dihydrochloride**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	1,1-([1,1-biphenyl]-4,4-diyl)bis(2-bromoethane-1-one)	1.303kg
2	N-(tert-butoxy carbonyl)-L-proline	1.481kg
3	Methoxycarbonyl-L-valine	0.771kg
4	1-(3-dimethylaminopropyl)-3-ethyl carbodimide hydrochloride	0.60kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India

PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/692/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 February, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Honour Lab Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/814/AM-16/DES-3/1016 dated the 27/10/15 vide which application from M/s Honour Lab Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of Gemifloxacin Mesylate. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1.	3-Cyano-2,6-dichloro-5-fluoro pyridine	0.834kg
2.	Dimethyl formamide	4.30kg
3.	Diethyl malanate	0.98kg
4.	Cyclopropyl amine	0.261kg
5.	Glycine ethyl ester hydrochloride	0.967kg
6.	Di-tert.butyl dicarbonate	2.408kg
7.	Methoxyamine HCL	0.404kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO), Udyog Bhawan, New Delhi

04/AM-17
S.No. B-24
S.No. 200

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s. Prasol Chemicals Ltd. for the import of raw material against the export of MESITYL OXIDE.

(Advance Authorization No.0310649496 dated 19.08.2011)

(Advance Authorization No.0310757684 dated 12.11.2013)

Ref: U.O. No. 01/82/050/00912/AM-16/DES-III/943 dated 9.09.2015.

M/s. Prasol Chemicals Ltd. has submitted present application for the import of raw material against the export of MESITYL OXIDE.

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

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1. Item of Export	Qty.	Item of Import	Qty
MESITYL OXIDE	1 kg	1. ACETONE	2.158 kg

This issues with the approval of competent authority.

Agarwal
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahendra Vikram, FTDO, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11
Deptt. of C&PC U.O. No. 14010/107/2011-CH-II dated 12.01.2016